

FROM NO. 4.
(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDERSHEET

1. Original Application No. 120 / 2006

2. Misc Petition No. _____

3. Contempt Petition No. _____

4. Review Application No. _____

Applicant(S) H. G. Negi

Respondents W.O.R 2006

Advocate for the Applicant(S) ... M. P. K. T. Waru, M.R. S. P. Mukherjee

Advocate for the Respondant(S) S. S. N. Ray, K. Ray, C. Chakraborty
Dr. M. C. Sauma

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed/ P. D. 10/- deposit No. 266 323598	30.5.2006	Present: The Hon'ble Shri K. V. Sachidanandan Vice-Chairman. The applicants are Group - D staff of the N.F.Railway, who were appointed on compassionate ground. Though they were enlisted for appointment in Group -C categories on compassionate ground, they were offered provisional appointment in Group-D category due to lack of suitable vacancy in Group-C at that relevant time. As per the circular of the Railways, if a candidate is found suitable for Group-C post but accommodated in Group-D for want of vacancy in Group-C, preference will be given to him for appointment against Group-C post as and when vacancy arises. In the instant case, Railways have prepared a waiting list of the candidates awaiting appointment in Group-C in Rangiya Division. In Annexure-A/5 the respondents have stated
<i>Dy. Registrar</i> <i>by</i>		
		Contd. P/2

O.A.120/2006

- 2 -

Contd.

30.5.2006 that there are 46 clerical vacancies to be filled up in all departments including the Accounts Department. According to the applicants, waiting list was prepared as per seniority of the candidates. Mr. P.K. Tiwari, learned counsel for the applicants submits that the applicants are mainly aggrieved in not following the seniority as per Annexure-A/3 while making Group-C appointment, rather pick and choose method has been adopted by the respondents.

Notice Received For
R/2 and R/3
Through
S. N. Tamuli
For (Dr. J. L. Sankar)

Notice duly Served
on resp. nos- 2,3.

6/6/06.

Notice & order
Sent to D/Section
for issuing to
resp. nos. 1,4&5
by regd. A/D post.

Cour
6/6/06. D/No=592 to 594
Dt= 8/6/06.

bb

03.07.2006

Post on 06.07.2006.

Vice-Chairman

Notice duly Served
on resp. no- 4.

28/6/06.

Notice duly served
on R.No- 2,3 & 4.

mb

11.07.2006

Learned counsel for the respondents wanted to have some time to file reply statement.

Post on 14.08.2006.

Vice-Chairman

NO WJS filed.

10/7/06 STA ~~amended from P.R. R.~~
F. filed. ^{mb}

Amc

Vice-Chairman

23.8.06

Written statement has not been filed.

22-8-06

Let this case be listed on 18.10.06 for filing of written statement and further orders.

No. W13 has been filed.

Vice-Chairman

lm

23

30-10-06

31.10.2006

Respondents are granted six weeks time to file reply statement. Post on 14.12.2006.

No W13 has been filed.

24

Vice-Chairman

bb

13-12-06

14.12.2006

At the request of the counsel for the applicant the case is adjourned and posted on 8.1.2007.

No W13 has been filed.

25

Vice-Chairman

① No. W13 has been filed.

8.1.07.

Post the matter on 2.2.07 along with M.P. No. 88 of 06.

26
5.1.06.

Vice-Chairman

No W13 has been filed.

lm

27
9.2.07.

12.2.07

At the request of learned counsel to the respondents, four weeks time is granted to file written statement. Post the matter 14.3.07 for admission.

lm

Vice-Chairman

12.2.07 At the request of learned
counsel for the respondents, four
weeks time is granted to file written
statement. Post the matter 14.3.07
for admission.

7.3.07

W/S Submitted
by the Respondents.

Vice-Chairman

lm

14.3.07

14.3.2007 Written statement has been filed.
Mr.J.Purkayastha, learned counsel for the
applicant wanted time to file rejoinder.
Let it be done.

Post on 05.04.2007.

15.3.07

Additional Statement
by the Applicant. page
1 to 14.

/bb/

Member

Vice-Chairman

5.4.2007

5.4.2007 Counsel for the applicant prayed
for further time to file rejoinder. Let
it be done.

Post on 8.5.2007.

No rejoinder has
been filed.

Vice-Chairman

bb

7.5.07

8.5.2007

Learned counsel for the Applicant
submitted that he may be granted three
weeks' more time to file rejoinder. Let it be
done.

Post the case on 01.06.2007.

No rejoinder has
been filed.

31.5.07

Vice-Chairman

/bb/

-85-

Notes of the Registry	Date	Order of the Tribunal
<u>PF-207</u> <u>No rejoinder filed.</u> <i>bn</i>	01.06.2007	Learned counsel for the Applicant wanted time to file rejoinder. Let it be done. Post the case on 18.07.2007. <i>[Signature]</i>
<u>30.7.07</u> <u>Second additional statement of facts filed by Applicant.</u> <u>page 1 to 7, undertaking given for copy Service in copy. Service copy kept in 'C' file.</u> <i>BB</i>	/bb/ 18.7.2007	Learned counsel for the Applicant wanted to file amendment petition. Let it be done. Let the case be posted after two weeks for completion of pleadings. Post the matter on 31.7.2007. <i>[Signature]</i>
<u>30.7.07</u> <u>No amendment petition filed.</u> <i>bn</i>	/bb/ 31.7.2007	Post the matter on 01.08.2007 for admission. <i>[Signature]</i>
	/bb/ 1.8.07.	At the request of learned counsel for the applicant case is adjourned to 19.9.07. In the meantime, parties are at liberty to complete the pleadings. <i>[Signature]</i>
	1m	Vice-Chairman

01A.120/2006

-6-

17.9.07

Counsel for the applicant wanted time to file rejoinder. Let it be done. Post the matter on 24.9.07.

Rejoinder not filed.

22/9
4.10.07

Vice-Chairman

lm

1. It 4.10.07
On oversight - This case was not listed on 24.9.07.

2. WJS filed it.

3. No amended rejoinder filed.

4. Addl. Stat. & 2nd Addl. Stat. filed by 1st applicant.

lm.

17.9.07

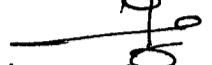
Counsel for the applicant wanted time to file rejoinder. Let it be done. Post the matter on 24.9.07.

Vice-Chairman

lm

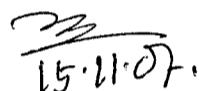
5.10.07 On the ^{made} prayer, on behalf of Mr.P.K.Tiwari learned Counsel appearing for the applicant, this matter is adjourned ~~and~~ to be taken up on 16.11.07.


(Khushiram)
Member(A)


(Monoranjan Mohanty)
Vice-Chairman

lm

① Wts b/leel. 16.11.07.
 ② Addl. statement & 2nd Addl. statement b/leel by the applicant.


15.11.07.

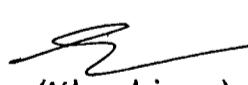
19.11.07
 Copy of the order
 has been sent to the
 office for issue of the
 same to the applicant
 respd No 1 and L/HDR
 for the parties.

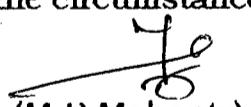
Mr. J.Purkayastha, learned counsel for the Applicant is present. Dr.M.C. Sharma, learned counsel appearing for the Railways/ Respondents is also present.

Mr.J.Purkayastha, counsel for the Applicant states that during the pendency of this O.A., under Section 19 of the Administrative Tribunals Act, 1985, the Applicants have already been absorbed in Group "C" post and that, therefore, this case has become infructuous.

In the aforesaid premises, having heard Mr.J.Purkayastha, learned counsel appearing for the Applicants and Dr.M.C.Sharma, learned Railway Counsel appearing for the Respondents, this case is dismissed having become infructuous.

No order as to costs in the circumstances.


(Khushiram)
Member(A)


(M.R. Mohanty)
Vice-Chairman

lm

In the Central Administrative Tribunal
Guwahati Bench

File in Court on	11/11/07
Court Officer	✓

O.A. No. 120/2006

BETWEEN

Himadri Guha Neogi & Ors

— Applicants

- vs -

Union of India & Ors.

— Respondents

I may be allowed the prayer of withdrawal as because the applicants in the aforementioned case for which this application is presented/ filed for the reliefs sought are granted by the Respondent authorities and therefore the aforesaid case have become infractions.

Filed by

Jasidh Purkayastha
Advocate

16/11/07

Am.

Me

16/11/07

DR. M. C. Saame

O.A.No. 120/2026

2

Himadevi Guha Neogi
2 Ans

- Vs -

Union of India & An.

May be listed for
tomorrow int. 30.5.06
as Admision item.

Allowed

Int
29.5.06

Shyamal Majumdar
(Advocate)

10

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORIGINAL APPELATION NO. 120/05

1. a) Name of the applicant: - A. G. N0091
b) Respondents: - Union of India & Ors
c) No. of Applicant(S) :- one
2. Is the application in the proper form: - Yes/No.
3. Whether name & description and address of the all papers been furnished in cause title: - Yes/ No.
4. Has the application been duly signed and verified: - Yes/ No.
5. Have the Copies duly signed: - Yes / No.
6. Have sufficient number of copies of the application been filed: - Yes/ No.
7. Whether all the annexure parties are impleaded: - Yes/ No.
8. Whether English translation of documents in the Language: Yes/ No.
9. Is the application in time: - Yes/ No.
10. Has the Vakalatnama/Memo of appearance/Authorisation is filed: - Yes/ No.
11. Is the application by IFO/BD/For Rs: 5/- 266 323595 and 195/-
12. Has the application is maintainable: - Yes/ No.
13. Has the Impugned order original duly attested been filed: Yes/ No.
14. Has the legible copies of the annexures duly attested filed: - Yes/ No.
15. Has the Index of documents been filed all available: - Yes/ No.
16. Has the required number of enveloped bearing full address of the respondents been filed: - Yes/ No.
17. Has the declaration as required by item 17 of the form: - Yes/ No.
18. Whether the relief sought for arises out of the single: - Yes/ No.
19. Whether the interim relief is prayed for: - Yes/ No.
20. In case of condonation of delay is filed is it supported: - Yes/ No.
21. Whether this case can be heard by Single Bench/Division Bench:
22. Any other point: -
23. Result of the Scrutiny with initial of the Scrutiny clerk the application is in order: -
This application is in form.

J. S. 19/5/05
SECTION OFFICER (J)

DEPUTY REGISTRAR

केन्द्रीय रेलवे नियम अधिकारी 28
Central Railway Service Tribunal

19-5-C6

गुरुवारी 20-5-2016
11:00 AM

SYNOPSIS

The applicants are Group-D staff of NF Railway, who were appointed on compassionate ground. These applicants were initially enlisted for appointment in Group-C categories on compassionate ground but were offered provisional appointment in Group-D due to lack of suitable vacancy in Group-C at the relevant point of time. As per the circulars of Railway Board, if a candidate for appointment is found suitable for Group-C but accommodated in Group-D for want of a vacancy in Group-C, such a candidate will have a preference to be appointed against the vacancy in Group-C as and when such vacancy arises. In the present case, the Railway authorities prepared a waiting list of candidates awaiting appointment in Group-C in Rangia Division (Annexure-A/3). However, from Annexure-A/3 waiting list, in a pick and choose manner candidates were appointed to Group-C in violation of serial order. Perusal of the documents show that the Railway authority only appointed graduate Group-D staff against those vacancies in Group-C for which the minimum qualification is matriculation. By impugned Annexure-A/5 the railway authorities are going to fill up yet another 46 vacancies in Group-C by graduate Group-D staff who are waiting to be appointed in Group-C, even though, for those vacancies the minimum qualification is matriculation. Hence the present application.

Jaideep Purakayastha
Jaideep Purakayastha
Advocate

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

गुवाहाटी बृ. 29
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

OA No. 120 of 2006

BETWEEN

Himadri Guha Neogi & 4 Ors.

.....Applicants

-Vs-

Union of India & Ors.

.....Respondents

I N D E X

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

OA No. 120 of 2006

BETWEEN

1. Himadri Guha Neogi

Engineering/Gateman, Group-D Staff

Under Senior Section Engineer, Permanent Way,
Sarbhog, Rangia Division, NF Railway.

2. Subrata Barai

Engineering/Gateman, Group-D Staff

Alipurduar Division,

Under Senior Section Engineer, Permanent Way,
New Bongaigaon.

3. Ramesh Prasad

Engineering/Gateman, Group-D Staff

Barpeta Road,

Under Senior Section Engineer, Barpeta,
Permanent Way, Rangia Division.

4. Bade Kameswar Rao,

Engineering/Gateman, Group-D Staff

Sarbhog, Railway Qtr No. 439 F

New Colony, Near Balaji Mandir,

P.O. & P.S. Bongaigaon,

Dist. Bongaigaon

Filed by:
The Appellants
Through
Jiresh Deulayosha
Advocate.

HAN

5. Subhod Sarkar
 Engineering/Gateman, Group-D Staff,
 New Bogaigaon,
 Under Section Engineer, Bongaigaon,
 NF Railway.

.....Applicants

-Vs-

1. Union of India,
 through the Secretary of Railway,
 Ministry of Railway,
 Government of India, New Delhi.

2. General Manager,
 NF Railway, Maligaon,
 Guwahati - 11

3. Chief Personnel Officer,
 NF Railway, Maligaon,
 Guwahati - 11

4. Divisional Railway Manager,
 NF Railway, Rangia Division
 Rangia Junction.

5. Divisional Personnel Officer,
 NF Railway, Rangia Division,
 Rangia Junction.

.....Respondents

H.G.N

DETAILS OF APPLICATION

1. PARTICULAR OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE

The present application is not directed against any specific order but the same is against the arbitrary action of Railway authorities in appointing some of the Group-D staff (who were appointed on compassionate ground) to Group-C in a pick and choose manner in violation of seniority principle.

2. JURISDICTION OF THE TRIBUNAL :

The applicants further declare that the subject matter of the instant application is well within the jurisdiction of the Hon'ble Tribunal.

3. LIMITATION :

The applicants further declare that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE :

4.1 That the applicants before this Hon'ble Tribunal are Group-D staff of NF Railway. They have a common grievance arising out of a common cause of action. The reliefs which the applicants are seeking, are also common. Hence, applicants may be given the liberty to file the instant application jointly in terms of Rule 4 (5) (a) of the CAT Procedure Rules, 1987.

MSW

4.2. That the applicants were enlisted for appointment in Group-C on compassionate ground, but were offered provisional appointment in Group-D due to lack of suitable vacancies in Group-C at the relevant point of time.

The copy of the appointment letters of some of these applicants are annexed herewith and marked as Annexure - A/1.

4.3 That there was a Railway Board circular No. E(NG) II-84/RCI/Policy dated 31.3.84 SE 79/84, according to which if a candidate for appointment is found suitable for Group C but accommodated in Group-D post for want of a vacancy in Group-C, specific remark should be kept on record that such appointment in Group-D is being made as the candidate needs employment immediately for non-availability of a post in Group-C. Such a candidate will have preference, to be fixed in a vacancy in Group-C, occurring later over a candidate (in the same priority group) found suitable on a subsequent date under the same approving authority.

4.4 That all the present applicants as stated above were appointed on compassionate ground. At the time of initial appointment, they were found suitable for Group-C and they had requisite qualification for Group-C. Since vacancies were not available in Group-C these applicants were accommodated in Group-D and remark was made on record that the appointment of these applicants were made in Group-D as they needed employment immediately. The statement to the aforesaid effect was also made in the appointment letters of these applicants.

K.B.N

4.5 That the Divisional Railway Manager (P), Alipurduar Junction issued a circular dated 25/30 April 2003, wherein it was stated that many candidates registered for appointment in Group C categories on compassionate ground were offered provisional appointment in Group-D due to lack of suitable vacancies in Group-C. It was also stated that those appointed provisionally in Group-D will retain their right to be appointed in Group-C as and when suitable vacancies arise.

Copy of circular dated 25/30 April 2003 issued by the Divisional Railway Manager (P), Alipurduar Junction is annexed herewith and marked as Annexure - A/2.

4.6 That in terms of aforesaid circular, the NF Railway authorities prepared a statement of wait listed candidates awaiting appointment in Group-C vacancies in Rangia Division. In the Statement, the names of the candidates working as Group-D staff but waiting for appointment in Group-C were given serially in terms of their seniority.

Copy of the statement of wait listed candidates awaiting appointment in Group-C in Rangia Division is annexed herewith and marked as Annexure - A/3.

4.7 That the NF Railway authorities were expected to adhere to the seniority principle while appointing wait listed Group-D staff to Group-C. However, the Group-D staff from Annexure-A/3 list were appointed to Group-C in a pick and choose manner without adhering to the seniority principle. From Annexure-A/3 list the Group-D staff from serial No. 10, 19, 39, 40, 42, 49, 52, 69, 71, 72, 78, 79, 80, 85, 87 and 89 were appointed to

4.5.2

Group-C. In this connection the NF Railway authorities prepared the list of those Group-D staff who were empanelled for Group-C post.

Copy of the list of Group-D staff empanelled for Group-C is annexed herewith and marked as **Annexure A/4**

4.8 That from Annexure-A/3 list those very Group-D staff were empanelled for Group-C who are graduates. However, the Group-C vacancies against which these Group-D staff were appointed do not have graduation as minimum qualification. Instead the minimum qualification for these posts is matriculate. Since all the applicants have the qualification of Higher Secondary, therefore, all of them were eligible to be appointed against those very Group-C posts. Hence, simply because of the fact that the Group-D staff who were appointed to Group-C posts, were graduates, does not constitute them into one homogenous Group having a rational basis for preferring them over the other senior Group-D staff for the purpose of appointment to Group-C.

4.9 That in Group-C there are three different scales viz.-Rs. 3050-4590, Rs. 4500-7000/- and Rs. 7450-11,500/-. The minimum qualification for appointment to the scale of Rs. 3050-4590/- is matriculation. All the persons named in Annexure-A/4 list are graduates who were appointed from Group-D to Group-C in the scale of Rs. 3050-4590/-. Therefore, it is evident that the graduate Group-D staff were preferred over other senior Group-D staff for appointment to those very posts in Group-C, the minimum qualification of which was matriculation.

4.10 That from the office of General Manager (P), NF Railway, letter dated 25.2.2006 was issued to Divisional Railway Manager, NF Railway, Rangia Division for filling up 46 clerical vacancies in Rangia Division. It was clearly mentioned in the letter that for filling up the aforesaid vacancies the suitable wait listed Group-D staff who are graduates are to be considered and that 16 graduates who are already available in the waiting list and graduates who are to be selected in future are also to be appointed.

Copy of the letter dated 25.2.2006 issued from the General Manager (P) is annexed herewith and marked as Annexure-A/5.

4.11 That the 46 vacancies which are sought to be filled up as per the letter dated 25.2.2006, the minimum qualification of graduation is necessary only in the case of vacancies in the Accounts Department. Except the vacancies in the Accounts Department for all other vacancies the minimum qualification is matriculation. Hence, the decision of the NF Railway administration to appoint only those Group-D staff to Group-C who have the qualification of graduation, is unfair and illegal. There is no reasonable basis for appointing only the graduates from amongst the Group-D staff to those Group-C vacancies for which the minimum qualification is matriculation and for which the other Group-D staff who are in the waiting list for appointment to Group-C, are eligible.

4.12 That the past action of the NF Railway authorities to appoint only graduates amongst the wait listed Group-D staff to Group-C and the impugned decision conveyed by letter dated 25.2.2006 is violative of the applicant's

N.M.W

fundamental rights under Article 14 and 16 of the Constitution of India inasmuch as the wait listed Group-D staff who are qualified to be appointed to Group-C cannot be discriminated against without any rational or intelligible basis for the purpose of appointment to those vacancies in Group-C for which the minimum qualification is matriculation. Hence, there is no basis for preferring graduate Group-D staff over undergraduate Group-D staff for appointment to those very vacancies for which the minimum qualification is only matriculation and for which both the graduates and under graduate Group-D staff are eligible.

4.13 That till the filing of this application, the process of selection for filling up the 46 vacancies in Rangia Division in terms of the letter dated 25.2.2006 had not yet begun. Hence the present case is a fit case wherein this Hon'ble Tribunal may be pleased to stay the operation and effect of the Annexure-A/5 letter dated 25.2.2006.

4.14 That the applicants file this application bonafide for securing the ends of justice.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS:

5.1 Because in the matter of appointment to those very vacancies in Group-C for which the minimum qualification is matriculation, there cannot be any discrimination between the Group-D staff on the ground of being graduate or non-graduate especially when all such Group-D staff have the minimum qualification of matriculation making them eligible for such appointment.

5.2 Because the impugned decision conveyed in the letter dated 25.2.2006 is violative of fundamental rights under Article 14 and 16 of the Constitution of India as it gives preference to graduates over non-graduates for appointment against those vacancies for which the minimum qualification is only matriculation.

5.3 Because there has to be rational basis in giving preference to one set of Group-D staff over another set of Group-D staff for the purpose of making appointment from Group-D to Group-C. The NF Railway authorities failed to follow any rational principle in conformity with the Article 14 and 16 of the Constitution of India for appointing only graduate Group-D staff to those very vacancies in Group-C for which the minimum qualification is only matriculation.

6. DETAILS OF REMEDIES EXHAUSTED:

That the applicants state that they have no other alternative efficacious remedy except by way of approaching this Hon'ble Tribunal.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:

The applicants further declare that they have not filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court, Authority or any other Bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEFS SOUGHT FOR:

- 8.1. Quash and set aside the letter dated 25.2.2006 issued by the office of the General Manager (P), NF Railway, Maligaon, Guwahati-11.
- 8.2 Direct the respondents not to discriminate between the graduate and non-graduate wait listed Group-D staff for making appointments against those vacancies of Group-C for which the minimum qualification is matriculation.
- 8.3 Direct the respondents to appoint Group-D staff to those vacancies of Group-C for which the minimum qualification is matriculation, from Annexure-A/3 list of Group-D staff in serial order.
- 8.4 Pass such other order or orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

9. INTERIM ORDER PRAYED FOR:

Pending disposal of the application be further pleased to stay the operation and effect the letter dated 25.2.2006 issued from the office of the General Manager (P), NF railway, Maligaon, Guwahati-11 and/or not to

make any further appointment from Annexure-A/3 list.

10. The application is filed through Advocate.

11. PARTICULARS OF THE IPO:

(I) IPO No. 26G 323598 (Rs 50/-)

(II) Date: 19.5.06;

(III) Payable at : Guwahati

12. LIST OF ENCLOSURES:

As stated in the Index.

Verification.....

H.G.W

VERIFICATION

I, Himadri Guha Neogi, son of late MN Guha Neogi, C/o R.B. Das, Railway Quarter No. 120 B, BG Colony, New Bongaigaon, aged about 34 do hereby solemnly affirm and verify that the statements made in the accompanying application in paragraphs 4.1, 4.3, 4.4, 4.8, 4.9, 4.11 to 4.14 are true to my knowledge, those made in paragraphs 4.2, 4.5, 4.6, 4.7 and 4.10 being matters of records are true to my information derived therefrom and the grounds urged are as per legal advice. I have not suppressed any material fact.

And I sign this verification on this the 19th day of May, 2006 at Guwahati.

Himadri Guha Neogi

13

ANNEXURE -A/1

(Typed copy)

N.F. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER (P)
ALIPURDUAR JUNCTION

No. E/255 'E'/AP.PT-IV (ENGG-COMP)

Dated 12.9.2000

To

Shri Himadri Guha Neogi
S/o Lt/ M.N. Guha Neogi
Ex. LI/AME/NBQ
P.O. - New Bongaigaon,
Dist. - Bongaigaon.

Sub.: Provisional appointment in Group - 'D'
category to the candidates of Gr. 'C'
category awaiting appointment in the
compassionate ground list.

Since at present there are no vacancies of Group - 'C' post and it is quite likely that it may take some time to occur such vacancies for absorption of Group - 'C' compassionate ground candidates in the list, it is decided to offer a Group - 'D' post of Gangman/Trolleyman/S.W Man etc., provisionally in your favour.

It may be stated here that the nature of job of these posts are to work round the clock in all seasons in the field at various sites and ladies opting for this post are also to do such nature of jobs.

This type of offer shall not be made in future for the compassionate ground candidates waiting for Group - 'C' post.

The candidates in the compassionate ground list for appointment against Group - 'C' vacancies will have their own seniority as at present irrespective of whether they accept the offer of Group - 'D' post or not and they will be absorbed against Group - 'C' vacancies as per their turn as and when vacancies occur.

Offer of appointment for Group - 'D' post will have no relevance with the seniority when considered for Gr. 'C' post.

While working against Group - 'D' post all benefits that are applicable to Group - 'D' staff will also be extended to you.

In view of the above, if you are willing to accept the post of Group - 'D' provisionally, please inform immediately your written willingness within 20 days from the date of issue of this letter.

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(J. Purkayastha)

Advocate

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If your consent is not received within the stipulated period it will be taken that you are not willing to accept the same and no further correspondence whatever will be made from this end in this connection.

Sd/-12/9
For DIVL. RLY. MANAGER (P)
ALIPURDUAR JUNCTION

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(J. P. Kalyanastha)
Advocate

N.E. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER(E)
ALIPURDUAR JUNCTION.

No. GRB/A/16/GR.D/Policy/95

Dated: 10.3.99,

To:
Shri/Smt. Subrata Barai

Sl. No. Hari Krishna Barai
Rly. Ordn. No - F/83/A, GER Shop colony.

Re: New Barragungeon, Dt: Barragungeon

Sub:- Provisional appointment in Group-'D'
category to the candidates of Gr.'C'
category awaiting appointment in the
compassionate ground list.

Since at present there are no vacancies of Group-'C' post
and it is quite likely that it may take some time to occur such
vacancies for absorption of Group-'C' compassionate ground candidates
in the list, it is decided to offer a Group-'D' post of
Gangman/Trolleyman/S.W.Man etc., provisionally in your favour.

It may be stated here that the nature of job of these
posts are to work round the clock in all seasons in the field
at various sites and ladies opting for this post are also to
do such nature of jobs.

This type of offer shall not be made in future for the
compassionate ground candidates waiting for Group-'C' post.

The candidates in the compassionate ground list for
appointment against Group-'C' vacancies will have their own
seniority as at present irrespective of whether they accept
the offer of Group-'D' post or not and they will be absorbed
against Group-'C' vacancies as per their turn as and when
vacancies occur.

Offer of appointment for Group-'D' post will have no
relevance with the seniority when considered for Gr.'C' post.

While working against Group-'D' post all benefits that
are applicable to Group-'D' staff will also be extended to you.

In view of the above, if you are willing to accept the
post of Group-'D' provisionally, please inform immediately
your written willingness within 20 days from the date of issue
of this letter.

If your consent is not received within the stipulated
period it will be taken that you are not willing to accept the
same and no further correspondence whatever will be made from
this end in this connection.

for DIVL. RLY. MANAGER(E),
ALIPURDUAR JUNCTION

(sdas/24XII98)

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(J. Pukayastha)
Advocate

W.F. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER(I),
ALIPURDUAR JUNCTION.

W.B./A/I/C/Gr.'D'/Policy/95

Dated: 10.3.97.

Shri/Smt. Bade ~~Kamini~~ Kamleshwar
S/o. H. Bade Rajan Rao.

C/o. B.A. RCO, Jr. Clerk

C/o. Dy. CME INB&S. RCO, New Bangerjee

Sub:- Provisional appointment in Group-'D'
category to the candidates of Gr.'C'
category awaiting appointment in the
compassionate ground list.

Since at present there are no vacancies of Group-'C' post
and it is quite likely that it may take some time to occur such
vacancies for absorption of Group-'C' compassionate ground candidates
in the list, it is decided to offer a Group-'D' post of
Gangman/Frollyman/S.W.Man etc., provisionally in your favour.

It may be stated here that the nature of job of these
posts are to work round the clock in all seasons in the field
at various sites and ladies opting for this post are also to
do such nature of jobs.

This type of offer shall not be made in future, for the
compassionate ground candidates waiting for Group-'C' post.

The candidates in the compassionate ground list for
appointment against Group-'C' vacancies will have their own
seniority as at present irrespective of whether they accept
the offer of Group-'D' post or not and they will be absorbed
against Group-'C' vacancies as per their turn as and when
vacancies occur.

Offer of appointment for Group-'D' post will have no
relevance with the seniority when considered for Gr.'C' post.

While working against Group-'D' post all benefits that
are applicable to Group-'D' staff will also be extended to you.

In view of the above, if you are willing to accept the
post of Group-'D' provisionally, please inform immediately
your written willingness within 20 days from the date of issue
of this letter.

If your consent is not received within the stipulated
period it will be taken that you are not willing to accept the
same and no further correspondence whatever will be made from
this end in this connection.

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(sdas/24XII98)

(J. Purkayastha)
Advocate

for DIVL. RLY. MANAGER(I),
ALIPURDUAR JUNCTION.

(22) 17
N.E. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER(F),
ALIPURDUAR JUNCTION.

No. CCB/A/16/Cut D/Policy/95

Dated: 31-10-58

To:

Shri/Smt. Subash Sarkar.

S/C Lt. - Sunil Sarkar. Ex. Cable Jointer/CTCL/BNGN

C/o - CTCL/BNGN.

P. O + Vill - Bongaigaon.

Sub:- Provisional appointment in Group-'D' category to the candidates of Gr.'C' category waiting appointment in the compassionate ground list.

Since at present there are no vacancies of Group-'C' post and it is quite likely that it may take some time to occur such vacancies for absorption of Group-'C' compassionate ground candidates in the list, it is decided to offer a Group-'D' post of Gangman/Trolleyman/S.W. Man etc. provisionally in your favour.

It may be stated here that the nature of job of these posts are to work round the clock in all seasons in the field. At various times and ladies opting for this post are also to do such nature of jobs.

This type of offer shall not be made in future for the compassionate ground candidates waiting for Group-'C' post.

The candidates in the compassionate ground list for appointment against Group-'C' vacancies will have their own seniority as at present irrespective of whether they accept the offer of Group-'D' post or not and they will be absorbed against Group-'C' vacancies as per their turn as and when vacancies occur.

Offer of appointment for Group-'D' post will have no relevance with the seniority when considered for Gr.'C' post.

While working against Group-'D' post all benefits that are applicable to Group-'D' staff will also be extended to you.

In view of the above, if you are willing to accept the post of Group-'D' provisionally, please inform immediately your written willingness within 20 days from the date of issue of this letter.

If your consent is not received within the stipulated period it will be taken that you are not willing to accept the same and no further correspondence whatever will be made from this end in this connection.

(sdas/24XII98)

for DIVL. RLY. MANAGER(F),
ALIPURDUAR JUNCTION

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(J. Pukayasha)

Advocate

F. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER,
ALIURDUAR JUNCTION.

No. CRB/AT/16/GR'D Policy/95

Dated: 31-10-98

To: Shri/Smt. Ramendra Prasad, Kanti Devi,
Shri/At. Kailash Prasad, c/o, Kanti Devi,
Vill-Bhagwanpur (Tulsipur) f/o Chauri Chandra,
Distt.- Gorakhpur (U.P) Pin - 273201

sub:- Provisional appointment in Group-'D'
category to the candidates of Gr.'C'
category awaiting appointment in the
compassionate ground list.

Since at present there are no vacancies of Group-'C' post
and it is quite likely that it may take some time to occur such
vacancies for absorption of Group-'C' compassionate ground candi-
dates in the list, it is decided to offer a Group-'D' post of
Gangman/Trolleyman/S.W. Man etc., provisionally in your favour.

It may be stated here that the nature of job of these
posts are to work round the clock in all seasons in the field
at various sites and ladies opting for this post or also to
do such nature of jobs.

This type of offer shall not be made in future for the
compassionate ground candidates waiting for Group-'C' post.

The candidates in the compassionate ground list for
appointment against Group-'C' vacancies will have seniority
seniority as at present irrespective of whether they accept
the offer of Group-'D' post or not and they will be absorbed
against Group-'C' vacancies as per their turn as and when
vacancies occur.

Offer of appointment for Group-'D' post will be
relevance with the seniority when considered for Gr.'C' post.

While working against Group-'D' post all benefits which
are applicable to Group-'D' staff will also be extended to the.

In view of the above, if you are willing to accept the
post of Group-'D' provisionally, please inform immediately
your written willingness within 20 days from the date of issue
of this letter.

If your consent is not received within this stipulated period
it will be taken that you are not willing to accept the
same and no further correspondence whatever will be made
towards this end in this connection.

For DIVL. RLY. MANAGER (1),
ALIURDUAR JUNC. C.O.

(sdas/24XII98)

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(J. Purkayastha)
Advocate

Annexure-A/2

N.F. RAILWAY

OFFICE OF THE
DIVL. RAILWAY MANAGER (P)
ALIPURDUAR JUNCTION

No. E/227/O-AP(C)/15

Dated : The 25th April, 2003
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To,

All concerned,
 Divl. Secretary, NEREU/APDJ
 Convener, NFRMU/APDJ
 Divl. Secretary, AISCTREA/APDJ
 Divl. Secretary, NFROBCEA/APDJ
 All Cadre In-Charge
 CLWI/IC, OS/E/Union Cell, CPI/MPP, CLA

Sub : Group 'C' compassionate ground appointee
provisionally appointed in Group 'D'

Re : This office letter of even number dated :
 20.08.2001

Many candidates registered for appointment in Group 'C' categories on compassionate ground were offered provisional appointment in Group 'D' due to lack of suitable vacancies in Group 'C'. Some of them have even put in sufficient service to be eligible for further promotion in the Group 'D' cadre in which they were appointed. A doubt has arisen whether these employees are to be given promotion or not if covered by the seniority position. In this connection the following clarification regarding provisional appointees are made.

1. Those appointed provisionally in Group 'D' should be given promotion as and when they become eligible for the same. For all practical purpose they should be treated as employees of the cadre where appointed except that they will retain their right to be appointed in Group 'C' as and when suitable vacancies arise. Since chances of locating suitable vacancies in Group 'C' are very limited hence it may also happen that by way of

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 Advocate

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promotion from Group 'D', some of these people enter Group 'C' cadre before their turn comes for direct appointment in Group 'C'. In that case after they enter in Group 'C' by promotion, there will be no need to maintain their appointment as provisional and there will be no need to separately offer them direct appointment in Group 'C'. At that stage their names should be deleted from the provisional waiting list for Group 'C'.

2. Since these provisional appointees are to be treated as employees of the cadre appointed as mentioned above, hence all benefits of that cadre and all benefits of regular Railway employee should be extended to them. For example the period of service Group 'D' will also count towards their qualifying service even if they are subsequently given direct appointment in Group 'C'.

The above instructions should be applied to all provisional appointments made in the past and to be made in future.

Sd/-
A.K. Chhapolia
DPO
For DIVL. RLY. MANAGER (P),
ALIPURDUAR JUNCTION

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(J. P. Patnaik)
Advocate

Annexure-A/3

**STATEMENT OF WAIT LISTED CANDIDATES AWAITING APPOINTMENT
IN GROUP 'C' CATEGORY, IN RANGIYA DIVISION**

SN	Name of Candidate	Name & Desgn. Of Ex. Employees	Provisionally appointed as Gr. 'D' from
1	Bijoy Boro	Lt. Naren Boro, EX-Mate/SSE/Way/RNY	Trf. Gateaman/BIZ
2	Subir Chakraborty	Lt. J.B. Chakraborty, Ex-ESM/SSE/Sig/RNY	Engg/Gateaman/CGON
3	Santosh Singh	Lt. H. Singh Ex-ELF/P/III/BG/NBQ	Engg/Gateaman/GLPT
4	Pritiraj Chetri	Lt. G. K. Chetri, Ex-Trackman, SSE/W/GLPT	
5	Arabinda Mallick	Lt. B. Mallick, Ex-SS/CGS	Medical unfit in A/3
6	Bijoy Kr. Das	Lt. B. Das, Ex-C/Fiter/RPAN	Engg/Gateaman not yet reported
7	Kamal Chakraborty	Lt. S. Chakraborty, Ex-Carpenter/S/WB/NBO	Tfc/Gateaman/MDT(APDJ)
8	Uttam Kr. Ghosh	Lt. M.M. Ghosh, Ex-C/Man/SS/NBQ	Tfc/Gateaman/SVO (APDJ)
9	Smt. Dipika Ghosh	Lt. Dipak Ghosh, EX-C/Man/SS/BNGN	Engg/Kh/EWS/BNGN
10	Smt. Phularenu Das	Lt. P.C. Gosh, Ex-SPA/CWS/RPAN	
11	Rajesh Ch. Parsad	Lt. H. Ali Ex. PWM/SSE/PW/NBQ	Not yet reported
12	Mainuddin Ahmed	Lt. H. Ali Ex. PWM/SSE/PW/NBQ	Tfc/Gateaman/NLV
13	Rambal	Lt. Biswas, Ex-	Yet in B/1

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	Biswas	Dr./RPAN	m/Categories
14	Durgadhar Sonwal	Lt. B. Sonowal, Ex-G/Man/PWI/DMC	Engg/Trackman/DMC
15	Biren Ch. Boro	Lt Balen Boro, Ex- B/Smith/CWS/NBQ	Engg.kh/EWS/BNGN

16	Bade Kameswar Rao	Lt. B.R. Rao, Hd. TNC/NBQ	Engg/Gateman/SBE
17	Subrata Barai	Lt. H.K. Barai, Ex-AA/WAO	Engg/Gateman/RNY
18	Ramesh Prasad	Lt. K Prasad Ex- Kha/EF/TL/NBQ	Engg/Gateman/BPRD
19	Shyamal Ram	Lt. Nirmal , Ex- ELF/P/NBQ	Engg/BNA(APDJ)
20	Subodh Sarkar	Lt. S. Sarkar, Ex- C/Jointer, CTC/BNGN	Engg/Gateman/NBQ
21	Himadri Guha Neogi	Lt. M.N. Guha Neogi, Ex - LI/AME/NBQ	Engg/Gateman/SBE
22	Ashim Mallick	Lt. A.C. Mallick, Ex-Supr/CBS/Dy. CME/NBQ	Tfc.Gateman/NBQ
23	B. Trinandha Rao	Lt. Phagrita, ex- Cleaner/CHI/RPAN	Tfc.Porter/SS/RNY
24	Afzal Ahmed	Lt. Gautam Nabi, ex- ASI/ER/COY/MLG	Tfc.Gateman/JPZ
25	Umesh Deka	Lt. Kumud Ch.. Deka, ex- Tracman/PWI/DMC	Engg/Gateman/GLPT
26	Utpal Talukdar	Lt. A.C. Talukdar, ex-ASI/RPE/PNO	Tfc/Gateman/Boko
27	Smt. Taruni	Lt. Bimal Ch.	

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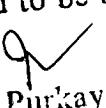


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	Saikia Barah	Saikia, ex- ESM/S&T/RNY	
28	Subhash Chowdhury	Lt. Sudarshan Choudhury, ex-Jr. Clerk/RPAN	Engg/ Kh/ EWS/ BNGN
29	Arindam Guha	Lt. D.K. Guha, ex- SASM/ULG	Engg/ Kh/ EWS/ BNGN
30	Pradip Chakraborty	Lt. N.C. Chakraborty, ex- DAD/NBQ	Engg/ Kh/ EWS/ BNGN
31	Srinivash Rao	Lt. S. Appa Rao, ex- C/Fitter/CWS/RPAN	S&T/ Kh/ RPAN
32	Sahaer Goal	Lt. Jadu Goal, ex- ex-Mali/SSE/W/NBQ	Tfc/ Gateman/NBQ
33	Hemanta Rai	Lt. A. Bahadur, ex/Mate/SSE/W/NLP	Engg/ Trackman/NLP
34	Manash Dey	Lt. G.P. Dey, ex- Hd. Clerk/DEM/MLG	
35	Shankar Das	Lt. Jitendra, ex- Hd. Gangman SSE/W/SBE	Engg/ Gateman/BPRD
36	Abhijit Sengupta	Lt. D.K. Sengupta, ex- EXPM/SSE/Sig/CTC/B NGN	Engg/ Kh/ EWS/ BNGN
37	Krishna Kanta Narzary	Lt. A.M. Narzary, ex-Hd. Const. /RPF/BNGN	Tfc/ Gateman/KRNI
38	Satyaka Chettri	Lt. Arjun Kr. Chettri, ex- OS/II/Dy. CME/NBQ	Tfc/ Gateman/Panchra tna
39	Nag Sharkar Jha	Lt. Prem Ch. Jha, ex-P/Man/RPAN	Not yet accepted

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40	Vishnu Kumar	Lt. D.C. Mandal, Ex-driver/NBQ	S&T Kh/BNGN/GLPT
41	Niranjan Kalita	Lt. A. Kalita, ex- Gangman/SSE/W/RNY	Tfc/Gateman/KDKN
42	Sanjay Gurung	Lt. Samsher Bahadur, ex- EIF/TL/Elect/NBQ	Engg/Kh/EWS/BNGN now DPO/RN
43	Smt. Mamuni Bharali	Lt. C.K. Baharali, ex-TK/Dy. CME/NBQ	Elect/Kh/NBQ
44	Amar Dey	Lt. A.C. Dey, Ex- DVR/LF/NBQ	Engg/Gateman/NBQ/AP DJ Divn.
45	Akon Ch. Roy	Lt. J.C. Roy, ex- Gangman/PWI/BNGN	Elect/Kh/JPZ
46	Montoshi Oran	Lt. Bhawal Oraon, ex-Hd. TNC/BNGN	Engg/Kh/EWS/BNGN
47	Debashish Dey	Lt. D.C. Dey, ex- Kh/H/SSE/CTC/BNGN	Tfc/Gateman/PNVT, now at NBQ
48	Maloy Ghosh	Lt. N.N. Ghosh, ex-C/Man/SS/NBQ	Tfc/Gateman/Boko
49	Smt. Sumita Barman	Lt. A.C. Barman, ex-EM(P)/Elect/rny	Mech/Kh/RNY
50	Sudip Mandal	Lt. B.P. Manda, ex- Fitter/SSE/W/NBQ	Desiel shed/RPAN
51	Gumala Babu Rao	Lt. G. Nagaraju, ex-S/Maker SSE/BSS/NBQ	Engg/Kh/EWS/BNGN
52	Rajib Chatterjee	Lt. R. Chatterjee, ex-Peon/ACOS/NBQ	S&T/Kh/SSE/Sig)/NCB
53	Jayanta Chowdhury	Lt. P.R. Chowdhury, ex- CCS/SS/BPRD	Gateman posting, not yet finalized
54	Ajoy Lama	Lt. MB Lama, ex- G/Man/SSE/NLP	Engg/Gateman/NLP

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55	Vineet Goyari	Lt. SN Goyari, ex-SS/RPAN	Engg/Gateman/CGON
56	Sandip Chaki	Lt. BM Chaki, Ex-ELF/TL/NBQ	Tfc/Gateman/NBS/APD J
57	Hara Kanta Saikia	Lt. T. Saikia, ex-Gangman/SSE/W/MZS	Engg/Gateman/NMX APDJ
58	Sujan Bhattacharjee	Lt. N. Bhattacharjee, Ex-Mate/PWI/MJBT	Tfc/Gateman/TNL
59	Ramesh Ram	Lt. Ratan Ram, ex-P/Man/NBQ	Tfc/Gateman/GOGH APDJ
60	Sujay Lal Deb	Lt. AL Deb, ex-Driver/NBQ	Tfc/Gateman/BOKO
61	Jantu Majumdar	Lt. NC Majumdar, ex-Guard/NBQ	Engg/Kh/EWS/BNGN
62	Phanidar Daimary	Lt. Bharat Daimari, ex-Mason/IOW/RNY	Engg/Gateman/FLK/AP DJ
63	Miss Madhumita Singha	Lt. MR Singha Sarkar, ex-CTNC/CYM/NBQ	
64	Sanjib Kr Saha	Lt. GC Saha, ex-PWI/AEN/RPAN	Tfc/Gateman/SS/RPAN
65	Lakshindar Prasad	Lt. Raju Ram, ex-C/Driver/Loco/NBQ	Engg/Gateman/GLPT, now at RNY
66	Santosh Mandal	Lt. J. Mandal, ex-P/MAN/Tfo/NBQ	Engg/Gateman/NMX APDJ
67	Raju Dey Sarkar	Lt. TK Dey Sarka, ex-P/Man/SS/NBQ	S&T/Kh/BNGN
68	Banajit Das	Lt. Kabindra Das, ex-L/Man/Elect/RNY	Submitted JE 3yrs diploma in civil
69	Pankaj Deb	Lt. K Deb, ex-PETITIONER/SS/RPAN	
70	Astarag Malakar	Lt. NC Malakar, ex-PETITIONER/SS/CGON	Engg/Gateman/RPAN

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Advocate

71	Uttam Kar	Lt. JC Kar, ex- Driver/Loco/NBQ	Tfc/Gateman/SBE
72	Ashis Bhadury	Lt. Ashok Ahadury, ex-C/Kh/CWS/NBQ	Engg/Traceman, now at RNY
73	Dharam Kr. Kalita	Lt. Bhaba Kanta, ex- Gateman/PWI/RPAN	Elect/Kh
74	Md. Narul Haque	Sri Arab Ali, ex- Hd. Cont/RPF/NBQ	
75	Bikash Kr. Ghosh	Lt. PC Ghosh, Ex- C/F/CWS/NBQ	Elect/Kh/APDJ
76	Uttam Kr. Pandey	Lt. N. Pandey, ex- Hd. Const/RPAN/NBQ	Tfc/Gateman/NBQ
77	Rupak Nath	Lt. BK Nath, ex- Trackman/SSE/W/BNG N	Tfc/Gateman/BSGN APDJ
78	Karna Baishya	Lt. N. Baishya, ex-G/Man/PWI/NLP	Engg/Gateman/GLPT
79	Lakheswar Muchari	Lt. DM Muchari, ex- Clerk/Elect/RPAN	Engg/Trackman/NLP
80	Smt. Dipti Das	W/o Lt. HK Das, Ex- clerk/Elect/RPAN	Elect/Kh/RNY
81	Bijoy Bora	Lt. SC Boro, ex- G/Man/Engg/RPAN	Tfc/Gateman/VNE
82	Aloke Bhattacharj ee	Lt. AK Bhattacharjee, ex- D/Kh/Loco/NBQ	Dy. CME/Kh/NBQ
83	Amit Goon	Lt. AK Goom, ex- TTE/RPAN	Tfc/Gateman/RPAN
84	Dharmeswar Borah	Lt. CR Borah, ex- G/Man/SSE/W/NLP	Engg. Gateman/NLP
85	Apurba Talukdar	Lt. D. Talukdar, ex-Const/RPF/RNY	Tfc/Gateman/KTCH

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86	Rajesh Thakur	Lt. L. Hajan, ex-Tech/CWS/RPAN	TFC/Gateman/DQL
87	Smt. Sanjoy Kumar Lohar	D/o Lt. Biswanath Misra, ex-Supdt/AEN/NLP	Engg/Tech
88	Ratul Das	Lt. S. Das, ex-P/Man/TFC/BIZ	Engg./Trackman/RNY
89	Atul ch. Boro	Lt. J. Boro, ex-F/Kh/H/LF/NBQ	Kh./Mech
90	Smt. Nirmali Prava Rava	W/o Lt. DC Rava, ex-GC/BRPL	Dy. CME/Kh/NBQ
91	Rajesh Lama	Lt. DK Lama, ex-Fitter/Loco/RPAN	Tfc/Gateman/RPAN
92	Pratap Mandal	Lt. DN Mandal, MCM/TCM/DSTE/BNGN	Tfc/Gateman/BNGN
93	Kalpana Deka	D/o Lt.G. Deka, ex-G/Man/PW/RPAN	Engg/Trackman/RNY
94	Debabrata Adhikary	Lt. Sunil Kr. Adhikary, ex-Sr. Clerk/SE/Way/DMC	Tfc/Gateman/NLV
95	Sushanta Roy	S/o Smt. Biva Roy, ex-Hd.Clerk/DCOS/NBQ	Mech/Khal
96	Smt. Sushila Brahma	W/o Lt. SN Brahma, ex-Guard/P/NBQ	
97	Smt. Jayashree Mukherjee	W/o Lt. Gautom Mukherjee, ex-Sr.	
98	Miss Jitu Kumari Gagoi	D/o Lt. Padmeswar Gogoi	Trackman
99	Khirod	Lt. Rameswar	Tfc/Gateman

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Advocate

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or

	Hazarika	Hazarika	
10 0	Smt. Durga Devi	W/o Lt. Ghanashyam, ex- Driver/SEW/RPAN	Trackman
10 1	Md. Mukbul Ali	Lt. Rafique Ali, ex-trackman/BG/RNY	Trackman/Sarupeta/B G
10 2	Birendra Kr. Misra	Lt. RC Misra, ex- Rector, SE/BRI/RPAN	Medically unfit in A/1 but fit in C/1
10 3	Anurag Kumar	Lt. Lalan Pd. Singh, ex-SS/NLP	Khal/ (DSL) /RPAN
10 4	Shashi Kt. Sharma	Lt. RK Sharma, ex- carpenter/Elect/NB Q	Khal/ (DSL) /RPAN
10 5	Smarat Kitra	Lt. SK Mitra, ex- CTNR/RPAN	Khal/ (DSL) /RPAN
10 6	Mridul Basumatary	Lt. Mahan Basumatary, ex- Goods Driver/RPAN	Khal/ (DSL) /RPAN
10 7	Abhijit Taradar	Lt. AM Trafdar, ex-CTTI/RPAN	Khal/ (DSL) /RPAN
10 8	Baliram Yadav	S/o Ranraji Yadav, ex-Hd/CC/NBQ	Khal/ (DSL) /RPAN

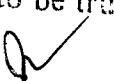
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 ✓
 (J. Purkayastha)
 Advocate

Annexure-A/4

List of Graduate Candidates Empanelled for Group 'C'
Post appointment on Compassionate Ground

SN	Name of Candidates S/Shri	Remarks
1.	Smt. Phularenu Das	Offered appointment as ECRC but not yet turned up
2.	Shyam Lal Ram	
3.	Nag Sankar Jha	
4.	Vishnu Kumar	
5.	Sanjay Gurung	Recommended for the post of Stenographer pending GMs kind approval
6.	Miss. Sunita Barman	
7.	Rajib Chatterjee	
8.	Pankaj Deb	
9.	Uttam Kar	
10.	Ashis Bhadury	Recommendation for the post of Stenographer pending GMs kind approval
11.	Kama Baishya	
12.	Lakheswar Muchahary	
13.	Smt. Dipti Das	
14.	Apurba Talukdar	
15.	Danjay Kumar Lohar	
16.	Atul ch. Boro	
17.	Dipajit Das	
18.	Mridul Choudhury	

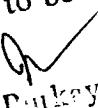
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(J. Purkayastha)
 Advocate

List of Medically declassified Candidates found
suitable for absorbing in Clerical Category

SN	Name of Candidates	Working under
1	A. Chakrabarty	ESM/II/SSE/Sig/Hill/MLG
2	Bhabasankar Dey	Tech/II. SSE(C&W) NGC
3	Dhan Kr. Das	Const/rpf/dsc/mlg
4	Mahendra Nath Sarma	Sr. GC, DCM/RNY
5	Jeremiah Mochery	Const/RPF/DSC/APDJ
6	Ram Das Mandal	Const/RPF/DSC/APDJ

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(J. Mukherjee)
Advocate

Annexure-A/5**N.F. RAILWAY**

Office of the
General Manager (P),

NO. E/283/218 (IJQ) - (C) Pt.II Maligaon, Dt. 25.2.06

To

DFM/RNY

Sub : Filling up of Clerical vacancies in RNY
Divisional office.

Ref :

1. DRM/P/RNY's L/No.E/228/RN/Re-deployment/7/Pt.II dt. 22.6.05
2. DRM/P/RNY's L/No. L/41/BOS/RN/2
Dt. 7.2.06

General Manager has accorded approval for filling up of 46 Clerical vacancies in all departments including Accounts Department. 46 vacancies will be filled as under :-

(I) Suitable compassionate ground candidates who are graduates are to be appointed as Clerks.

(II) 16 graduates are already available in the waiting list and graduates who are to be selected in near future are also to be appointed. Candidates from HQ will be supplied case of shortage of candidates in RNY Division.

(III) Suitable candidates waiting for appointment in Accounts Department in HQ may also be appointed.

(IV) 06 medically decategorised staff found suitable and recommended vide your letter referred (1) above are to be posted against

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(J. Pukleyastha)

A. V. C. S.

32

17

clerical vacancies. Medically decategories staff will be posted against the permitted intake of 46.

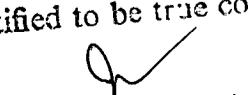
In addition, RNY Division may take action to fill up remaining vacancies by way of promotion from Group-D to Group -C.

Sd/-
(R. Aivu)
Dy. C.P.O. /HQ
For General Manager

Copy to : FA & CAO/MLG for information.

Sd/-
For General Manager

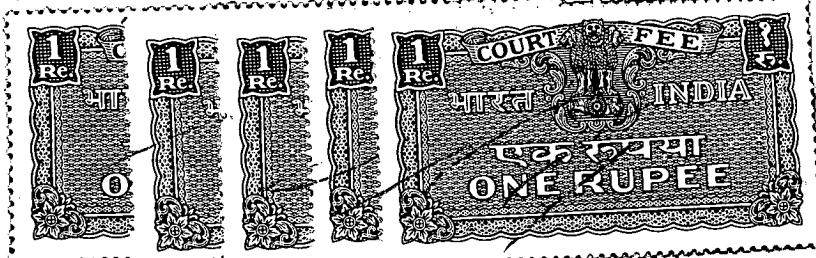
Certified to be true copy


(J. Purkayastha)
Advocate

SL. No.

32290

DISTRICT:



IN THE GAUHATI HIGH COURT

[THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM
AND ARUNACHAL PRADESH]

O.A. NO 120 OF 2006
Hemadri Guha Neogi & Anr.

APPELLANT
PETITIONER

VERSUS

Union of India & Anr.

RESPONDENT
OPPOSITE-PARTY

Know all men by these presents that the above named *Applicants*,
do hereby nominate, constitute and appoint Sri/Smti *P.K. Tiwari, A.J. Prulcayos, H.*
Advocate and such of the undermentioned Advocates as shall
accept this Vakalatnama to be my/our true and lawful Advocates to appear and act for me/us in the matter noted above
and in connection therewith and for that purpose to do all acts whatsoever in that connection including depositing or
drawing money, filing in or taking out papers, deeds of composition etc. for me/us and on my/our behalf and I/We agree
to ratify and confirm all acts to be done by the said Advocates as mine/ours for all intents and purposes. In case of non-
payment of the stipulated fee in full, no Advocate will be bound to appear and act on my/our behalf.

In Witness Whereof I/We hereunto set my/our hand on this *19th* Day of *May 2026*

N. M. LAHIRI (Sr. Adv.)	K. R. PATHAK (Sr. Adv.)	D. C. MAHANTA (Sr. Adv.)	S. P. ROY
B. M. GOSWAMI (Sr. Adv.)	BHUBANESWAR KALITA (I)(Sr. Adv.)	T. C. KHATRI (Sr. Adv.)	K. K. BHATRA
J. P. BHATTACHARJEE (Sr. Adv.)	B. R. DAS (Sr. Adv.)	MS. BINOYA DUTTA	R. P. SHARMA (Sr. Adv.)
D. C. SHARMA	S. P. DEKA	BHABATOSH BANERJEE	S. C. BISWAS
B. K. GOSWAMI (Sr. Adv.)	D. R. GUHA	R. K. JAIN	P. C. RAYMEDHI
A. M. MAZUMDAR (Sr. Adv.)	S. A. LASKAR	G. K. BHATTACHARYYA (Sr. Adv.)	UTPAL DAS (I)
P. K. BARUA (Sr. Adv.)	SAUKAT ALI (Sr. Adv.)	PRANABANANDA PATHAK (Sr. Adv)	DR S. S. HARLALKA
S. N. BHUYAN (Sr. Adv.)	B. K. ACHARYYA	T. C. MAJUMDAR (Sr. Adv.)	D. R. GOGOI
J. K. BARUAH (Sr. Adv.)	MS. USHA BARUAH	DR H. N. DAS (Sr. Adv.)	KAIRUL BASAR
ANIL SARMA (Sr. Adv.)	N. C. DAS (Sr. Adv.)	B. C. MALAKAR	A. S. CHOUDHURY (Sr. Adv.)
B. K. DAS (Sr. Adv.)	A. K. BHATTACHARYYA (Sr. Adv.)	SAMSUL HUDA	DINDAYAL AGARWALA
M. A. LASKAR (Sr. Adv.)	A. B. CHOUDHURY (Sr. Adv.)	BHADRESWAR TANTI	KAMAL AGARWAL
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A. R. BANERJEE (Sr. Adv.)	B. P. BORAH (Sr. Adv.)	CHAITANYA BARUAH (Sr. Adv.)	V. K. BHATRA
D. K. HAZARIKA (Sr. Adv.)	H. K. SARMA	A. C. SARMA	A. C. BORBORA (Sr. Adv.)
N. N. SAIKIA (Sr. Adv.)	PRABIN BARTHAKUR (Sr. Adv.)	N. Z. AHMED	P. K. KALITA
J. M. CHOUDHURY (Sr. Adv.)	M. C. BARTHAKUR	N. C. PHUKAN	SAILEN MEDHI
P. K. GOSWAMI (Sr. Adv.)	P. C. GAYAN	MUNIN (GAUTOM) SARMA	MRS. M. B. DUTTA CHOUDHURY
P. G. BARUAH (Sr. Adv.)	C. K. SHARMA BARUA (Sr. Adv.)	FAIZNUR ALI	P. C. GOSWAMI
C. R. DE (Sr. Adv.)	ANUP KR. DAS	D. K. KAKATI	APURBA SARMA (I)
D. K. BHATTACHARYYA (Sr. Adv.)	DR Y. K. PHUKAN (Sr. Adv.)	G. N. SAHEWALLA (Sr. Adv.)	K. H. (SALIM) CHOUDHURY (Sr. Adv.)
D. K. TALUKDAR (Sr. Adv.)	DIBAKAR GOSWAMI	G. K. JOSHI (Sr. Adv.)	A. K. PURKAYASTHA
R. P. AGARWALA (Sr. Adv.)	BIJON CH. DAS (Sr. Adv.)	A. A. MIR	ASHIS DAS GUPTA
D. P. CHALIHA (Sr. Adv.)	R. L. YADAV	MS. REKHA CHAKRAVORTTY	L. P. SHARMA
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S. S. RAHMAN	B. L. SINGHA	MD. ABDUL MANNAN	J. L. SARKAR
GOLAP SARMA	P. K. MUSAHARY	DILIP KR. DAS (Sr. Adv.)	R. C. SANCHATI
S. R. BHATTACHARJEE (Sr. Adv.)	M. Z. AHMED (Sr. Adv.)	PRADIP KHATANIAR	J. P. BORA
P. C. DEKA (Sr. Adv.)	R. P. KAKOTI	N. CHAKRAVORTY (Sr. Adv.)	SISHIR DUTTA
BHARGAV CHOUDHARY	S. I. RASUL	MRS. K. YADAV	C. R. BORAH
P. K. DAS	GURMOORTHY GOPAL	DR B. P. TODI (Sr. Adv.)	P. K. GOSWAMI (I)
A. K. CHAUDHURI	B. K. GHOSE (Sr. Adv.)	MRS. K. BHATTACHARYYA	N. S. DEKA
B. R. DEY (Sr. Adv.)	S. K. BARKATAKI	A. K. BARPUJARI	M. SAHEWALLA
A. K. PHOOKAN (Sr. Adv.)	DR N. K. SINGHA	S. S. SHARMA (Sr. Adv.)	H. A. SARKAR

1. Hemadri Guha Neogi
2. Subrali Baru
3. Ramech Baru
4. Subodh Sarker
5. Bade Karmadara Rao

45
1. Hemadri Guha Neogi
2. Subrali Baru
3. Ramech Baru

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CHINMOY CHOWDHURY	PARAMANANDA TALUKDAR	MD. NAZIMUDDIN AHMED	D.K. KOTHARI
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BENU DHAR DAS	MS. TRIBENI GOSWAMI	RANJAN BARUAH	SKH. MUKTAR
S. L. TULSHYAN	R.K. MALAKAR	JNAN CH. NATH	APARESH CHAKRAVARTY
N.N. KARMAKAR	BISWAJYOTI TALUKDAR	KR. DEEPAK DAS	MS. J. PHUKAN GOGOI
MRS. REETA BORBORA	P.K. BARMAN	MONMOHAN TALUKDAR	GAUTAM BAISHYA
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D. N. CHOUDHURY	ARUP KR. SHARMA (I)	M.D. CHOUDHURY	PHANIDHAR GOGOI
S.S. GOSWAMI	MD. JASIMUDDIN AHMED	MS. S. DEKA BARUAH	MS. P.B. HATIKAKOTI
K. K. MAHANTA (Sr. Adv.)	DR P.N. HAZARIKA	MR. DIGANTA DUTTA	MS. SUNITY SONOWAL
JAGDISH SHARMA	ZIAUL KAMAR	MS. NILIMA DEVI	MS. BABITA GOYAL
P. S. DEKA	MRS. M. PHUKAN	SATYEN SHARMA	BIMAL CHETRI
MONINDRA SINGH	R. K. SAIKIA	RAM CH. SAIKIA	PREM SHARMAH
N.R. PHOOKAN	SUBRATA NATH	UJJAL BHUYAN	BISWAJEET GOSWAMI
K.P. PATHAK (Sr. Adv.)	DHANESH DAS	DIBAKAR SHARMA (I)	MRS. EVA KAKOTI
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S.S. DEY	H.P. BARMAN	MS. MANJULI DEV	V.K. CHOPRA
DIGANTA DAS	MS. JYOTI TALUKDAR	AMARENDRA CHOUDHURY	S.K. SINGH
MRS. B. ACHARYA	SACHIN KR. SHARMA	DR P.K. BHUYAN	C.T. JAMIR
DILIP CHOUDHURY	L.R. DUTTA	MS. G. D. MAZUMDAR	MALKIT SINGH
LAKSHESWAR TALUKDAR	J.N. CHAKRAVARTY	JYOTIRMoy ROY	H.K. SHARMA
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HASIBUR RAHMAN	MS. PRATIMA DAS	KHARGESWAR DAS	MS. GEETA DEKA
MS. AJANTA DHAR	JAGANNATH BARUAH	H.K. BAISHYA	MS. N. DUTTA SHARMA
B. IBOCHOWBA SARMA	MD. M. AHMED	BISWA NATH SHARMA	MS. S. ADWANI
A.K. MAHESWARI	MS. B. K. DEVI GOSWAMI	CHANDAN DAS	P.J. PHUKAN
P.N. SINGH	B.C. SARMA	S.K. LAHKAR	MS. R. PATHAK BORAH
NILAMONI GOSWAMI	MS. J.D. ACHARYYA	RASAMAY DUTTA	MD. M. H. CHOUDHURY
MS. BHARATI DEVI	V.M. THOMAS	MS. S. BAYAN ROY	RAB HUSSAIN
DR Z.N. SHARMA	K.K. PHUKAN	S. N. DEV NATH	C.K. DAS
K.K. DEY	B. DEVA GOSWAMI	D.C. DUTTA	PALLAB BHOWMICK
G.K. DUTTA	AMAL CHANDRA DAS	MS. SNIGDHA BARUAH	S.M. SARKAR
B. MRINAL CHOUDHURY	MS. GITI KAKATI DAS	MRS. P.M. DUTTA	S.K. GOSWAMI
KUMUD BARUAH	MS. BAHARUN SAIKIA	PADMA KT. BORAH	HARMOHAN TALUKDAR
APURBA KR. SHARMA	MRINAL KR. CHOUDHURY (Sr. Adv.)	H.S. THANGKIEW	R.M. CHOUDHURY
NAZRUL ISLAM	MS. AHMEDA BEGUM	P. J. SAIKIA	MASLIM GHANI
RAJIB BORUAH	D.C. KATH HAZARIKA	RAJ KR. AGARWALA	J.C. BEZ
SRIKANTA HAZARIKA	MD. MOTIUR RAHMAN	KAMALESH K. GUPTA	BIJAN CHAKRABORTY
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MRS. ABHA BHATTACHARYYA	M.K. JAIN	JAIRAM GIRI	A.M. BUZARBARUAH (II)
A.K. THAKUR	MS. BASANA RAJKHOWA	SANTANU BHARALI	UTPAL RAJ SAIKIA
A.C. MAHANTA	S.C. DUTTA ROY	P.K. ROY	L. NESSA CHOUDHURY
MS. BHUMIKA CHOUDHURY	S.L. JAIN	MS. GOURI SINHA	DHIRAJ KR. SAIKIA
DR A.K.G. THAKURIA	B. K. BHATTACHARJEE	P.C. DEY	J.K. MISRA
D.K. MISRA (Sr. Adv.)	MS. ANUPAMA DEVI	K.K. NANDI	BIPUL SARMAH
DR A.K. SARAF (Sr. Adv.)	MS. M. BUZARBARUAH	R.N. PURKAYASTHA	MS. S. DAS BARUAH
DR R.C. BARPATRAGOHAIN	MS. MRIDULA DEVI	S.K. SINGH	G.K. THAKURIA
MD. ALI SEIKH	BHASKAR J. DUTTA	D.K. GOSWAMI	H. K. NATH
B.K. TALUKDAR	MANIK CHANDA	R.K. JOSHI	RAFIQUL ISLAM
NISHITENDU CHOUDHURY	K.K. MOUR	D.C. CHETIA	K.R. SURANA
G.P. BHOWMIK	B.B. GOGOI	MD. ABDUL HANNAN	MS. L. CHENTALAPATI
MD. ABDUL HAKIM (I)	ABDUR ROSHID	MD. IQBAL HUSSAIN	MS. D. DAS ROY
UPENDRA NATH DAS	M.R. PATHAK	DEBJIT KR. DAS	ANUPAL DUTTA
P. K. GOSWAMI (II)	P.K. SHARMA	MS. A.D. THAKURIA	P.K. ROYCHOUDHURY

K. MAHANTA	SIDHARTHA SARMA	MS. UMA CHAKRAVORTY	TAPAN DAS (II)
B. C. TALUKDAR	A.K. DEY	MS. JUTHIKA CHAKRABORTY	MRS. PUSPA GOGOI
R.K. DAS (Sr. Adv.)	S.K. MEDHI (I)	MS. S. SENAPATI	MS. APARAJITA SHARMA
PRABIR CHOUDHURY	MD. SHAMSUL ISLAM	MANAS SARANIA	AJOY KR. DAS
KHAGEN GOGOI	RATUL GOSWAMI	MRS. PRANITA CHOUDHURY	BIMAL KR. JAIN
RAJESWAR SARMA	JOYRAM SAIKIA	DEVASHIS THAKUR	REKIBUDDIN AHMED
T.G. BARUAH	BHUMIDHAR BARUAH	MS. Z. ARA BEGUM	MRINAL KALITA
D.G. BARUAH	DEVA KR. SAIKIA	K.C. SARMA	MS. CHANDRAMA SARMA
MD. ABDUL HAKIM (II)	PRAN BORA	SUMAN CHAKRABARTY	K.D. CHETRI
A.C. KALITA	DEBAJYOTI TALUKDAR	ABRAR AHMED	S.J. BARTHAKUR
B.C. SAIKIA	MS. M.D.G. BARUAH	MS. SANGHAMITRA DOWERA	MS. ANJANA DAS
TAFAZZUL HUSSAIN	BHABANI PHUKAN	PRASANTA KHATANIA	K. KATH HAZARIKA
TAUHIDUL ISLAM	RAHMAN ALI	ANUP JYOTI SARMA	PARITOSH BANIK
R.D. LAL	DHIRENDRA KR. DAS	S.C. CHAKRABORTY	ARUNABH CHOUDHURY
B.C. CHAKRABARTY	R. K. BORAH	P.M. DASTIDAR	BHASKAR DUTTA
MS. SUNITA KERJIWAL	ALOK VERMA	HAMIDUR RAHMAN (II)	TAYAM SIRAM
SUKUMAR CHOUDHURY	HRISHIKESH SARMA	MS. DEEPAWALI SHAH	DULAL TALUKDAR
G.C. PHUKAN	A.R. SIKDAR	D.K. CHOMAL	C.R. BISWAS
N.H. MAZARBHUYAN	NITYANANDA BARUAH	MS. ASHA JAIN	BHASKAR KR. SHARMAH
BIMAN BARUAH (Sr. Adv.)	N.K. NATH	MD. A.H. LASKAR	A.K. SAIKIA
TONNING PERTIN	DR PAUL PETTA	AJIT DAS	DINESH AGARWAL
BASARUDDIN AHMED	MS. ARIFA K. CHOUDHURY	MS. REETUJA DUTTA	MS. PANCHALI BHATTACHARYA
MS. DEEPA BORAH	D.M. BORDOLOI	S.K. TEWARI	MS. MAMONI CHOUDHURY
MD. ABDUL MALEQUE	BHABA KANTA GOSWAMI	TAPAN KR. DAS (I)	MS. TRIPTIDHARA DAS
J. C. GAUR	M.K. GARODIA	SHAH S. A. RAHMAN	SURAJIT CHAKRABARTY
H.K. CHOUDHURY	MRS. R. PHUKAN SAIKIA	PARAG K. DUTTA	MS. U. BHATTACHARYYA
BIPLAV CHAKRAVORTY	J. N. SARMA	P.C. BARPUJARI	MS. MOMIKSHYA ARUNA (OZAH)
P.N. CHOUDHURY	HAMIDUR RAHMAN (I)	B.N. HAZARIKA	RAJESH AGARWALL
ARUNESH DEB ROY	KAMALESH SHARMA	R.R. KALITA	ABDUL MALIK
MS. N. BHATTACHARYYA	BISWADEV SINHA	M.K. SHARMAH	MS. D.S. NEOG
PRABIN MAHANTA	H.K. DAS	B.C. KALITA	MS. N. N. AHMED
H.K. MAHANTA	B.D. KONWAR	DR B.U. AHMED	MS. S. T. SARMA
M.M. RAY	T.N. SRINIVASAN	M.U. MAHMUD	H. B. GOSWAMI
P.K. DAS	DILIP BARUA	B.N. SARMA BORDOLOI	KHIZIRUL MONIR
MS. SOHELI SEAL	N.J. DUTTA	SALAHUDDIN AHMED	MRS. K. K. CHOUDHURY
MR. AJANTA TALUKDAR	J. K. BAISHYA	MRS. J. SAIKIA BHUYAN	MS. MAMON DEKA
MRS. N. T. NATH	MATHEIM LINGGI	NARAYAN CHAKRABORTY	MS. DEBJANI SEAL
NIRMALENDU SINHA	MS. APARNA DEV	SASHANKA DASGUPTA	MS. PRIYANKA BARUA
MISS. Z. TSIBU KHRO	AVIJIT ROY	RIPUN BORA	ABHIJIT BHATTACHARYYA (I)
MS. ANITA DEVI	KRISHNENDU PAUL	JAYNAL ABDIN (I)	MS. ECHO SHARMA
MRS. ANU BARUA	HALADHAR KALITA	T.P. MAZUMDAR	KALYAN PATHAK
MS. FATIMA AHMED	DIBAKAR GOSWAMI (II)	ANUPAM SARMA	MANISH GOSWAMI
NILUTPAL BARUA	MRS. N. DEVI SARMA	KAMESWAR LASKAR	MRINMOY KHATANIA
MS. B. DUTTA DAS	C.R. DAS	U.K. THAKURIA	DIPANKAR BORA
UTPAL CH. DAS	MS. ANJU TALUKDAR	J. M. DAS	SUMAN SHYAM
ARUP KR. SARMA (II)	S. P. DEY	MS. G. DAS LAHKAR	BEDADYUTI CHOWDHURY
MS. S. BARPUJARI	MRS. INDRANI SARMA (I)	CHANDRA BORUAH	MS. BORNALI BHUYAN
S.S. SAMADUR RAHMAN	MS. BHANU SENAPATI	S.P. SHARMA	MS. BANTI DUTTA
BISWAJIT PRASAD	DEBASIS SUR	BHUBANESWAR KALITA (II)	MS. MOUSHUMI DEKA
MS. M. PRADHAN	MS. ANURUPA DEY	N. K. GOLDSMITH	MS. CHANDANA NANDI
A.K. JAIN	D.C. BORAH	SURAJIT DUTTA	SUNIL AGARWAL
MS. JYOTIMALA KONWAR	R. K. PRADHAN	A.K. MEHTA	HARI KANTA DEKA (Sr. Adv.)
MS. CHANDANA DEKA	SANTANU BHATTACHARYYA	ANJAN J. SAIKIA	MS. REHANA BEGUM (I)
D.R. BORA	SATYAJEET SHARMA	A.K. BARUAH (II)	O.P. SAHARIA
H.R. KHAN	DEBA KR. DAS	BALDEV SINGH	S.C. ACHARYA
SYED I. RAHMAN	PRIVATOSH BHATTACHARJEE	Y.S. MANNAN	S.S. DUTTA
PARAMANANDA BORAH	PARITOSH PURKAYASTHA	RAJ SEKHAR	AKHTAR PARVEZ
JAYANTA TALUKDAR	MS. RINA BHATTACHARYYA	PULIN BISWAS	MS. N.S. THAKURIA
MS. BONTI SARMA	DEBAJIT BHATTACHARJEE	MONOJ BHAGABATI	S.S. MOZINDER BAROOAH
KULENDRA BHATTA	PRADIP DUTTA ROY	SONESWAR DAS	DIPU MANI THAKURIA
MS. A. DEKA LAHKAR	M.K. MAJUMDAR	MRINAL SARMA	JAINUL ABEDIN (II)
P.K. BARUAH (II)	B. M. CHOUDHURY	MD. A. ALAM KHAN	JAWRA MAIO
CHITTARANJAN GOSWAMI	SOUMITRA SAIKIA	MRS. J. CHAKRABORTY	JOGEN HANDIQUE
N.K. BARUA	SYED MD. T. CHISTIE	MS. S.B. CHOUDHURY	I.A. TALUKDAR
B.K. BAISHYA	DR (MRS.) M. PATHAK	U.S. AGARWALLA	BIKRAM CHOUDHURY
IFTE KHAR AHMED	MS. KALPANA BARUAH	P.K. SENSOWA	NABAJIT BHARALI
D.C. NATH	B.W. PHIRA	O.K. MAHESREE (Sr. Adv.)	MRS. H. M. PHUKAN
MS. NILUFAR RAFIQUE	S.R. RAVA	N.N. BHUYAN CHOUDHURY	A.R. MEDHI
ZAFAR IQBAL	MS. P.B. BHATTACHARJEE	SARBESWAR DAS	MD. BABULUR RAHMAN
MS. MEGHAMALA SHARMA	S.C. BHARALI	MRS. AMI B. SARMA	P.K. PODDAR
AJANTA SARMA	MANOJ AGARWAL	AFTAB ALAM	MD. ILIAS ALI
ADIL AHMED	HAREN DAS	J.K. ADHYAPOK	RAMKRISHNA BHATTACHARJEE
MS. NANDITA MORAL	MS. AJANTA NEOG	COL (RTD.) M. GOSWAMI	M.K. MISRA
MS. DEEPANJALEE DAS	ARNAB BISWAS	B.K. SINGH	R.J. BARUA
O.P. BHATI	SAHIDA BEGUM	MD. AYUB ALI	B. K. DUTTA
DR (MRS) P. CHAKRABARTY	MONMOHAN GOSWAMI	ADHIR S. CHOUDHURY	MRS. S. DAS BHUYAN
JAINUDDIN AHMED	P.C. CHOUDHURY	S.R. SAIKIA	MRS. M. RAJKUMARI
B. KARPUKAYASTHA	M.N. NATH	BAHADUR RAMCHIARY	ACHYUT OZAH

BIKAS HAZARIKA	M.K. MODI	MD. TARIQUL ISLAM	RAGHUNATH PD. ROY
MS. MONI NATH	I.A. HAZARIKA	ABU SAYED	NURMOHAMMOD SARKAR
S. K. DAS	SHAJAHAN ALI	BHASKAR BARMAN	SANTOSH JAIN
RAHMAT ALI	DHIMAN TALUKDAR	MS. BIJOYA BAIRAGI	SUNIL KR. JAIN
DEVAJIT SAIKIA	U.P. BARUAH	PABITRA S. BHATTACHARYYA	DIPENJYOTI DUTTA
MATIN B. U. AHMED	MS. ARUNIMA SENAPATI	SURAJIT BHARALI	MRS. BANANI DAS
B. K. HAZARIKA	MS. SUJATA CHANGKAKOTI	MS. BABINA BEGUM	RAJESH KR. CHAYENGIA
SONJOY SARMA	A.L. MANDAL	MS. NANDITA BHARALI	MS. ASHA TEWARI
MD. A. J. ATIA	UTPAL DAS (III)	SUJIT KR. GHOSH	MRS. R. BORO BORAH
ASHIF AHMED	S. K. KHAITAN	MISS. RUPALIM DAS	MISS. REKHA DEKA
MATIUR RAHMAN	MRS. V. L. SINGH	PRANAB SHARMA	MS. N. MEDHI KALITA
A.K. BASFOR	ARNAB JAN DEKA	MISS M.M. BORAH	MANASH GARODIA
SHOUMEN SENGUPTA	S. K. SINGH	MS. BANTI BAISHYA	JAKIRUL I. BORBUIYA
D.K. JAIN	NIRAN BARAH	RADHA M. DAS	SUBIR BHATTACHARJEE
MS. MALLIKA DUTTA	MRS. A. A. BEGUM	PADMESWAR DEKA	MS. DIPICA BORGHAINE
AJUNGLA AIER	SONESWAR SAIKIA	ANUPAM CHAKRABORTY	MRINALENDU CHOUDHURY
H. B. SARMA	J. P. CHAUHAN	ANGSHUMAN BORA	DHRUVAJYOTI PATHAK
PRAJNAN C. DEKA	DEBAJIT GOGOI	RAJEEV DAS	KAUSHIK HAZARIKA
ARINDAM BARTHAKUR	GAUTAM SOREN	BISWAMBHAR SHARMA	DILIP BARUAH (II)
M. J. DAS	AFSARUDDIN CHOUDHURY	HARGOBINDA BORUAH	MD. ABDUL MATLIB
P.K. TALUKDAR	JOGEN BORDOLOI	MS. JITUMONI SHARMA	RAJIB HAZARIKA
MS. MOHSYNA SYREEN	SUNIL KR. SINGHA	PUTUL CH. GOSWAMI	NABASHISH GOSWAMI
MS. K. M. PHUKAN	MRS. B. BHUYAN	RANJAN GOGOI	DEBASHISH BATTACHARYA
MS. J. RANI BORA	ARUN NATH	MISS. LOLITA RENGMA	KUMUD CH. BORO
MANASH BARUAH	MS. M. BORDOLOI	MISS. BASABI DAS	NARENDRA NATH JHA
K.K. BHATTA	SADHAN KALITA	MS. RUPANJALI DAS	RANDEEP SHARMA
MRS. RANI DUTTA	CHINMOY BHATTACHARYYA	MANISH CHOUDHURY	MS. TAMANNA BORA
ASLAM KHAN	ANUPAM CHAUDHURY	MISS. MARAMEE GOGOI	MRS. FARIDA BEGUM
PRANAB CHAKRABORTY	PRABAL KATAKI	NABIN DEB NATH	NEELANJAN DEKA
MS. PURABI KALITA	SANJU GANGULY	MRS. CHAYA DEVI	DEVASHIS BARUAH
JAYANTA DEKA	R.K. BOTHRA	MS. BASHARI SEAL	MS. MEETA DEY
NAVAROON NATH	MS. NAVANITA MITRA	MISS DEBALINA CHOUDHURY	TUSHAR KT. RAJKUMAR
MS. NIRMALI TALUKDAR	RAM NAKSHTRA	MS. SMRITISHREE CHAKRAVARTY	MISS. S. MADHURI NEOG
N.A. LASKAR	S.N. RAY	MISS. MAMANI BASAR	MRS. RUNUMI DAS
NAJROL HAQUE	D.K. SARMAH	MISS. SANCHITA ROY	MISS. B. MAYA CHHETRI
MITHUN TALUKDAR	MS. ANUPAMA DASS	MISS. ANJALI DAS	MD. MASUD-UR-RAHMAN HAZARIKA
KANHAIYALAL GUPTA	MISS. R. DEKA	DIPAK KR. KALITA	TAPAN CH. DAS (III)
MRS. M. GOHAIN	L.K. BORAH	NURUL I. CHOUDHURY	SANJAY KR. CHAKRABORTY
MRS. GITA MEDHI	R.K. ADHIKARY	MD. A.K. HOSSAIN	MRS. D. BAISHYA (GOGOI)
B.S. BASUMATARY	S.K. SHARMA	MS. KAVERI MEDHI	MS. ANJU AHMED
N. P. DAS	MISS. ANITA DAS	KAUSHIK GOSWAMI	ROBIN KR. DUTTA
DHRUBA KR. SAIKIA (Sr. Adv.)	J. K. SARMA	ABDUR R. SHEIKH	SHARIF UDDIN
INDRANEEL CHOWDHURY	MRS. M. CHOWDHURY	MS. TAPASI DAS	MRIDUL KR DAS
MRS. R. S. CHOWDHURY	ZIAUL ALAM	HEMANTA KR. SARMA (II)	MRS. CHANDANA SHOME
SUBRAT BHUYAN (I)	MS. N. HOMCHAUDHURY	MISS. DIPSHIKHA DAS	RITU PARNA HAZARIKA
MRS. JY AISNA SIKDAR	S.K. SINHA	RAJESH KR. BHATRA	ABHIJIT DAS
MRS. M. SARMA BARUAH	ROMEN BARUAH	SAGAR RAVI G.	MS. KANCHAN NEWAR
J. P. DAS	ARUPANANDA CHOWDHURY	PADMADHAR UPADHYAY	HRISHIKESH DAS
HIRALAL MAURYA	NILADRI BHATTACHARYYA	MISS. PEACE LAHKAR	PRABIN DAS
KAMALAKSHYA DAS	MS. I. KRISHNATRAIYA	IKBAL H. SAIKIA	ANKUR BHUYAN
MS. IPSITA GOHAIN	MS. PAHARI SAIKIA	DIBYAJYOTI BORAH	MRS. SHAHNAZ BEGUM
MS. DIPASHREE SINHA	N. K. BARKAKATI	MISS. HASINA YESMIN	DEVA KR. DAS (II)
MS. NIRUPAMA BARUAH	ASHIM KR. CHOUDHURY	MRS. JURI D. BARMAN	MS. ROUSHANARA CHOUDHURY
MS. PAPIA CHAKRABORTY	MS. S. HAZARIKA	MISS. ASMINA BEGUM	RABINDRA CH. PAUL
HAREKRISHNA DEKA	RUPJIT DE	MRS. RAKHEE B DEB	MS. M. BHATTACHARJEE
SAJID RAHMAN	R.K. NATH	MRINMOY DUTTA	MS. NAVANITA BARUAH
MS. APARNA AJITSARIA	D. J. DUTTA	MISS. SANTANA SARMA	UJJAL KR. GOSWAMI
G. B. DAS	R.K. SARMA	BIMAL SARMAH	MRINAL KT. NATH
DEBAJEET THAOSEN	DINAMANI SARMAH	AMBAR BARKATAKI	DURGA P. MANDAL
S.K. MEDHI (II)	PARTHA CHOUDHURY	MISS. NIZIFA KHANAM	MISS. NAMITA CHOUDHURY
BEGUM R. A. SULTANA	B.P. SINHA	MS. BARNALI MAHANTA	DILIP KR. JAIN
ALOK DEB	ROFIQUDDIN AHMED	MIZAZUR R. BARBUIYA	MISS. IJUMONI THAKURIA
MS. B. CHAKRABARTTY	AISWARYYA SARMA	SANJAY ROY	ARUN DEV CHOUDHURY
MS. INDRANI CHETIA	MS. A. BARUA	IMTI LONGJEM	NAKUL KALITA
MS. ANUPAMA DEVI	MD. NIZAMUDDIN SEIKH	MISS. BIPASHA SARKAR	MS. MUNMUN B. SARMA
SIDDHARTHA BARUAH	DIGANTA GOGOI	MISS. RINI SHARMA	MISS. RANJUMONI NEWAR
S.R. RAJBONGSHI	SANJIB ROY	SHAMIMA JAHAN	MOIRANGTHEM G. SINGH
K.K. BHATTACHARYYA	MS. KALPANA GOGOI (SARMAH)	NILOUTPAL RAJKHOWA	SANDIP BHATTACHARJEE
MS. MANJULIKA BAROOAH	ANIRBAN DAS	R.K. DEV CHOUDHURY	DEBASHISH SAIKIA
MS. MANJUSHA JHA	MRS. INDRANI CHOWDHURY	SONIT KR. SAIKIA	NANDAN SARKAR
MD. KHORSHED ALI	ANAN KR. BHUYAN	MISS. SEWALI KEOT	SOFIQR RAHMAN
ZAHANGIR HUSSAIN	PALASH DAS	MS. MITALI MAHANTA	UDAY J. SAIKIA
S. N. DEV PUZARI	MS. BIPAAKKHI BORTHAKUR	GAUTAM KR. SARMA	PANKAJ KR. DEKA
DIGANTA KR. MISRA	DIPAK KR. DEY.	SHAHAB UD. MAZUMDAR	IMRAN H. LASKAR
MD. AFTAB HUSSIAN	PARTHA P. BARUAH	ABDUL MANNAF	
MRS. N. S. AHMED ISLAM	AJIT KR. DUTTA		
MS. G.R. MAHILARY	MD. BAHARUL ISLAM		

MS. BANASHREE GOGOI	SANJIB GOGOI	DEEPAK KEJRIWAL	MISS RANJITA VERMA
MISS. HIRAMONI DEKA	ABHIJIT BHATTACHARYA (III)	MISS. AMI SAIKIA	HARINARAYAN SARMA
ISWAR CH. GOGOI	SUDIPTO BHATTACHARJEE	MRS. RUBI G. GOHAIN BARUAH	MISS DIPANJALI DEKA
MISS BIJOYA SINHA	PRAHLAD KR. BRAHMA	MISS. JOYATI PAUL	MD. ALAM GEER
MD. KURBAN ALI	MS. JAGRITI RAJKUMARI	MISS. ANOWARA MAZUMDAR	NUR ISLAM
SAHIDUL H. SARKAR	KUSH RAM BORA	MISS. MADHUSMITA BAISHYA	BABUL DEKA
GAUTAM SHARMA	MS. DEEPALI KALITA	ABHIJIT DAS	AJOY KR. PHUKAN
MISS. ADITI BHATTACJARJEE	DEEPAK BORA	BIJOY KR. DAS	ATAL TEWARI
DHRUBA BANIA	DIPANKAR PD. BORAH	JAHURUL ISLAM	MISS WAHEEDA REHMAN
GAUTAM CHAUDHURY	RAJESH KR. AGARWAL	MISS. GITUMANI DEKA	N. UNNI K. NAIR
SATYABRAT DEV SARMA	MRS. SACHITRA BORA	MS. HIRANYAMAYEE BARUA	NABADIP BAROOA
MRS. NIRADA SEAL	SUJOY GOSWAMI	MD. JEHIRUL I. AHMED	J. A. HASSAN
NARAYAN D. BHUYAN	RINKU MAHANTA	MS. PRTIBHA DEKA	MISS SANGEETA SA
KULAJIT DAS	JAIDEEP PURKAYASTHA	MRS. S. BORPATRA GOHAIN	ANJAN KR. DAS
MD. ASLAM KHAN (II)	ZAKIRUL AHSAN	MRS. MANASI DAS	MISS JAYA CHANDA
SAMIUL MUNIR	MISS. RINKI BISWAS	SYED S. FAROOQUE	NITESH BHATRA
SANTANU GOSWAMI	MISS. SHABNAM CHETTRY	PARANGAM N. GOSWAMI	MISS DOROTHY ROY
NARAYAN SHARMA	MISS. MANASHI CHOWDHURY	ANOWAR HUSSAIN	MS. ARPANA BORAH PHUKA
MS. PANCHALI BRAHMA	SANTANU RAJ GOGOI	ADITYA HAZARIKA	MISS LIPIKA TALUKDAR
MANISH NATH	MISS. SHARMILA DAS	SHIMANTA NEOGI	MISS MEGHALI DEHINGIA
MISS. REHNA BEGUM (II)	MRS. RUPREKHA DAS	RUPAK DHAR	MISS RIMLY BARUAH
MS. RAJI CHETRI	MS. ARPITA PAUL	TAPAS DHAR	MS. BIPASHA DAS
KISHOR KR. BHANSALI	JOY DAS	RAJA JOY PHOOKAN	MS. PRANITA DAS
DIBAKAR BORAH	DHRUPAD KASHYAP DAS	MANOJ KR. SHARMA	ABHIJEET KR. BARUAH
NARESH MARKANDA	MS. SARMISTHA BARUA	ROUSHAN LAL	SULTAN AHMED
MRS. MAITREYEE BORAH	MRS. PRANITA PATHAK	MD. ROFIQL ALOM	MISS BARNALI BARUAH
JAYAN ARAJULI	MS. MOUSHUMI DAS	MISS. PRANATI DAS	MRS. M. MAZUMDER DEB
BAPAN C. IRY	MS. BULIE SARMAH	RATUL DAS	MS. PANKAJA UPADHYAY
UTPAL K. K	MS. NANDINI MUKHARJEE	MISS. BAGMITA SARMA	THANESWAR SARMA
MS. APARAJITA KIA	NEERAJ ANAND	MISS. P. R. MAHANTA	ASHIM TALUKDAR
MRS. MEERA H. BORAH	GITARTHA PATHAK	SANTANU BORTHAKUR	ABID ALI
DEBABRATA SAHA	SANKAR P. BHATTACHARJEE	MISS. MITALI BHUYAN	MS. SIMA GUPTA
MS. ANIMITA GOSWAMI	MD. KOHINOOR ISLAM	MISS. SABINA YASMIN	D. N. BHATTACHARYYA
MS. MANOSHI SHARMA	SYED MUSFIQUR RAHMAN	KISHORE KR. HAZARIKA	MISS SUDAKSHINA KHANIK
MISS. SATYAWATEE KONWAR	PUSPENDRA KR. MEDHI	MOYNUL H. CHOWDHURY (2)	ASHIMANTA GOSWAMI
MD. JAKIR H. KHAN	SANJIB KR. SINGHA	JONAB ALI AHMED	ANIL SHARMA BHATRA
BIJAN KR. MAHAJAN	MISS. NILAKSHI GOSWAMI	BHASKAR NATH	K. R. PATGIRI
ABHIJIT BHATTACHARJEE (II)	MISS. MANISHA SHARMA	ALIN SARMA	DEBENDRA SAHARIA
ARSHAD CHAUDHURY	GAUTAM RAHUL	KULA PD. GOGOI	RAJIB SARMA
PRANAB KR. DAS	MS. ANITA VERMA	H. M. A. MANNAN LASKAR	MUSTAFA JAMAL QUADIR
MS. MITALEE LAHKAR	TONGPOK PONGENER	BIBHASH PATHAK	MISS MANASKANTA BARUA
KHANINDRA LAHKAR	ANIL GOHAIN	MD. JYOTSHNA ALI	MISS KAVITA K. JAIN
MS. MANJU BORDOLOI	MISS. ANUJITA BORA	JITU BORAH	TAPAN RANJAN DAS
SUSHANTA S. BAROOA	SANJAY KR. SINGH	MISS BABITA DAS	TRIDIB KALITA
MS. S. HAZARIKA (BORA)	SANJIB BARUAH	MISS RUNMANI DEKA	MS. MAMONI ROY
MD. ASLAM	MISS. SOBHANA SAIKIA	MISS MURCHAN SARMA	SAIDUL ISLAM
PRANJAL DAS	MISS. MOON BARUAH	ASHOK KR. BORA	MS. SHAMIMA BEGUM
MS. PANNA SHARMA	BRIJESH SHARMA	RANJAN KR. BHARALI	DIPANKAR BAGCHI
MS. MONALISA KONWAR	MISS. RAKHI PATHAK	BIJAY KRISHNA SEN	SHYAMAL AICH
SANDI K. DEORI	RATAN CH. DAS	MISS MEDHA LILA GOPE	MS. KANIKA SINGHA
MS. M. CHAKRABORTY	NABAJIT NARZARY	DR N.G. GOSWAMI	JAGADISH CH. GOGOI
DEBOJIT SENAPATI	SAFIQL HUSSAIN	KASHEM BHUYAN	MISS SWARNALI S. CHOURI
RAJKUMAR T. SINGH	NASIRUDDIN	MISS LIYANA RAHMAN	HARIBRATA CHANDA
MS. B. GHOSH (SEN)	MS. N. M. BORDOLOI (BORA)	M. U. MONDAL	MUKUT CH. BHATTA
MS. TASFIA HUSSAIN	PRAKASH KR. BOTHRA	MISS PARUL DAS	SUJIT KR. ROY
MRS. MEHBOOBA BEGUM	BIJOY CHETIA	JAYABRATA SINHA	RAJU GOSWAMI
JAI KISHAN BAJAJ	SUBHAJIT BANIK	MISS BIJAYA HAZARIKA	NANI G. KUNDU
MS. JAYATI PURKAYASTHA	SAHADEV DAS	MISS SUMITA CHOWDHURY	SHEKHAR CHAKRABORTY
MS. PAREE GOGOI	DR K. UDDIN AHMED	DEBAJIT BARUAH	OM P. AGARWAL
A. M. BARBUIYA	MD. A. Q. AKANDA	MISS DIPANJANA NANDI	RANABRATA BANERJEE
MISS. ARJUMANDA BHANU	PRADIP KR. AGARWALA	ABDUL KASHIM TALUKDAR	MS. SUMITRA SARMA
MS. KANGKI BORKATAKI	MD. FARID U. BARBUIYA	BIKASH SARAF	MRS. BANDANA DEKA
BINOY PATHAK	MISS. NIYATI KALITA	MS. AMVALIKA MEDHI	TARUN BORA
NITYANANDA UPADHYAYA	MRS. SADHANA KALITA	BABUL KUMAR DAIMARI	MOTI RAJ ADHIKARI
SANJIT SHIL	ARUP GOSWAMI (II)	MISS IVALINA DEKA	MISS SABBINA YASMIN
MS. JULIE MAHANTA	MS. ARUNDHATI BORA	SANJIB GOSWAMI	BISWAJIT BURAGOHAIN
MRS. MADHABI SAIKIA	MS. RITAMANI GOSWAMI	SABYASACHI P. CHOWDHURY	MRS. BOBY G. BURAGOHAI
MISS. BABITA RANI DAS	SHUROT ZAMAL SHEIKH	DEBA KUMAR BORDOLOI	MISS SANGEETA BURAGOH
SANTANU KR. DAS	SUMAN CHETIA	MANINDRA CHANDRA DAS	NEEL KAMAL DEV NATH
MISS. DOLORINA PATHAK	ALAKESH DEV SARMAH	MUL HOQUE AHMED	MISS DIPANNITA CHAKRAB
SUBHRANGSU DHAR	RANJIT KR. GOSWAMI	BATU KRISHNA BORAH	NAZMUL I. MAZARBHUIYA
PARAMA KUMAR GOGOI	JAKIR HUSSAIN SAIKIA	MISS BANDITA DEY	PRASANTA HAZARIKA
MISS. GOPA SUTRADHAR	BHUPENCH. PEGU	MISS JULI GOGOI	MS. NAZNEEN AHMED
IKBAL AHMED	KUNTAL SHARMA PATHAK	MS. V. N. LASKAR	RIYAJUDDIN ANSARI

AV SHARMA	DR TILOK DASGUPTA	MD. HOSNUL HOQUE	MAZRUL ISLAM
MA RANI DEY	ASHIM KUAMR BARUAH	TRIDIB BAIDYA	MRIDUL KR. BORAH
WARNALATA GOSWAMI	SANJAY SINGH	SANTANU KR. SARKAR	MRS. NANDITA NATH
UL H. BARBHUYAN	PRATIM KR. CHAKRABORTY	PRASANTA S. DEKA	MISS KALPANA TALUKDAR
TI RAM LASKAR	MOHD. INAM UDDIN	MS. BINITA SWARGIARY	BHUPEN KUMAR
BINITA BARUAH	NEELOTPAL DEKA	MISS SNIGDHA DAS	MS. MITALI GOGOI
CUL ISLAM (II)	MS. RUBINA SULTANA	ATANU GANGULY	MISS RULI BARUAH
S KAMALA SINGHA	PARSWAJYOTI DAS NAIR	BHARGAV SARMA	DIGBIJOY MANDAL
S ANUPAMA ROY	MS. AYESHA SIDDIKA	TALAT H. HAZARIKA	SANTANU PARASHAR
WAJIT CHAKRABORTY	MS. BHARATI MUKHERJEE	DIPAYAN DUTTA	MS. MRINALEE BHUYAN
UL ISLAM (III)	MS. MALABIKA P. GOGOI	GHANASHYAM DAS	SWAPAN KUMAR DAS
ALUKDAR	SRAVAN KR. TALUKDAR	NAYANJYOTI MEDHI	MS. ALPANA SAIKIA
ERVA BARTHAKUR	HIFZUL I. CHOUDHURY	MS. MOON MOON LASKAR	MISS NASHREEN AHMED
ITU HAWELIA	SUSHANTA DAS	DILIP DEY	MISS NILAKSHI BARMAN
AHUL BEZBARUAH	AMIT JALLAN	MANOJ KR. SARMA	SAIKH MD. A. PAHLAVI
-BU NASERUDDIN AHMED	ISTIAQUE ALAM	MRS. JENNIFER ZAMAN	SHAH NEWAJ AHMED
UMIT DAS	RAJIB CHAKRAVORTY	GURVINDER SINGH SODHI	MRS. ABHINANDITA CHAKRABARTY
ANACHOWBA SINGHA	LASHMI N. DIHINGIA	MD. GIASH UDDIN	MRS. NIBEDITA SARMAH
-UNUSH AHMED	RAKESH DUBEY	MS. JULIANA RAHMAN	MANASHI HALOI
ISS RITA DEVI	DEVJYOTI CHOUDHURY	MUSTAKIM RAHMAN	MISS SUSMITA KANUNGOE
ANIX SINGH	PRIYANKU SUNDI	PRANJAL BORTHAKUR	MS. TEENA SHARMA
ANDAN KR. KAR	SUBRATA NATH (II)	BIPUL KR. DAS	MS. MANISHA SARMAH
IKRAM MALAKAR	MISS GITY KALITA	ASHOK KR. BORAH (2)	MISS BIJU RANI KALITA
ALIT KR. MINDA	ROSHAN MALOO (JAIN)	MISS PALLAVI TALUKDAR	MISS BARASHA DAS
ID.FAJLEY K.R. AHMED	MS.ONTIMA SHARMA	INDRAJEET SHARMA	SAMUDRAGUPTA DUTTA
MZAD HUSSAIN	TAPAN ROY	SUKUMAR SARMA	MISS KABITA GOSWAMI
HANINDRA KALITA	MOINUL HOQUE ANSARY	NAYAN JT. SARMA	RAJEEB KALITA
ITEN PAYENG	MD. RAHMAT ALI (II)	RITE BARNA DEKA	TRIDEEP BARUAH
M. KABERI DEKA	MISS MARY GOGOI	MS. MOMITA BARAH	MS. AFSANA IRFAN
PRADIP KR. KALITA (II)	IDRISH CHOUDHURY	MISS LIPIKA DEVI	MRS. DIKSHA H. BAROOWA
SANTANU BORA	MS. MINAKSHI BHATTACHARJEE	RITURAJ BISWAS	MS. TRIPTI PATOWARY
KARABI KALITA	JYOTIRMOY PATOWARY	MISS SEEMA CHAKRAVORTY	KRISHNA KT. DAS
MISS MANIKA CHOUDHURY	SHEELADITYA	SATYAJIT KR. SHARMAH	NAYAN MONI HAZARIKA
MISS RUMA DAS	MADHURYA MAHANTA	THAKUR	ZAKIR HUSSAIN (II)
RAFIQUL ISLAM (IV)	MISS SHEHNAZ RASUL	DR MATIUR RAHMAN	ABDUS SABUR AKAND
MASTER SHELIM	RASIDUL HUSSAIN	MRS. P. DUTTA BUJARBARUAH	MRS. SABINA YESMIN (II)
MRS. SUNITI KALITA	MISS ANJANA SINGHA	AMAL KALITA	MRIDUL MAHANTA
MD. NEKIBUDDIN AHMED	MD. ABUBAKKAR SIDDIQUE	MS. MANJU AGARWALA	MRS. SONGITA MAHANTA
RAJIB BORPUJARI	ABDUL AWAL	MOBARAQE HUSSAIN	ABDUL GONI
DIGANTA BARMAN	SOHEL ALIM	PURBADRI BANERJEE	tilak ranjan SARMA
SAMIR DA	JAHID M. A. CHOUDHURY	MRS. C. BARUAH TALUKDAR	
ABDUL HASHEM KHANDAKER	MISS JULFIYA BEGUM	ZAKIR HUSSAIN	

Received from the executant,
satisfied and accepted

Mr/Ms.....
me/us in the case

And Accepted

Advocate

D. B. Jitani
And Accepted

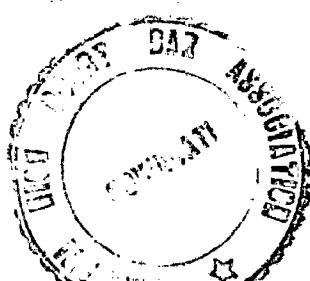
Advocate

Advocate

Jai dupi Purbaoy
And Accepted

Advocate

Printed and Published by Gauhati High Court Bar Association, Gauhati - 781 001



NOTICE

From: T. Purkayastha, Advocate
Central Administrative Tribunal
Gumrahali Bench.

Dtd: 19.5.06.

To: S.S.C. Bly,
Central Administrative Tribunal
Gumrahali Bench.

Date: O.A. No. / 2006

C. H. O. Neogi (Adv)

-Vs-
Union of India (Adv)

Sir, Please find enclosed herewith a copy
of the abovementioned application which
is being filed before this Hon'ble Tribunal.
Please acknowledge the receipt of the
same herewith. Thanking you.

Sincerely yours
S. N. Tarkal
Advocate
19/5

Received by:-

(S. N. Tarkal)
(S. N. Tarkal)
for 19/5/06

Sr. Railway S. C.

C. A. T.
Gumrahali

VAKALATNAMA

BEFORE THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH.

OA No. 120/06

Sri Himadri Guha Neogi & OrsApplicants

Versus

U.O.I. & Ors

..... Respondents

I/We Sri Sonu Chatterjee, DPO/Rny
of the Northeast Frontier Railway Administration, who is also ex-officio authorised
to act for and on behalf of the Union of India as representing the Northeast
Frontier Railway Administration do hereby appoint and
authorised Shri/Smt. Dr. M.C. Sarma, Railway Advocate, Guwahati to appear, act, apply,
plead in and prosecute the above described suit/appeal/proceedings on behalf of the Union of
India to file and take back document, to accept processes of the court to appoint and instruct
counsel, Advocate or pleader, to withdraw and deposit moneys and generally to represent the
Union of India in the above described suit/appeal proceedings and to do all things incidental to
such appearing, acting, applying, pleading and presenting for the Union of India SUBJECT
NEVERTHELESS to the condition that unless express authority in that behalf has previously
been obtained from the appropriate officer of the Govt. of India, the said
Counsel/Advocate/Pleader or any counsel, Advocate or Pleader appointed by him shall not
withdraw or withdraw from or abandon wholly or partly the suit/appeal/claim/defense/
proceedings against all or any defendants/respondents/ appellants/ plaintiffs/opposite parties or
enter into agreement, settlement or compromise hereby the suit/appeal/proceedings is/are
wholly or partly adjusted or refer all or any matter or matters arising out in dispute therein to
arbitration PROVIDED THAT IN exceptional circumstances when there is not sufficient time to
consult such appropriate officer of the Govt. of India and on omission to settle or compromise
would be definitely prejudicial to the interest of the Govt. of India the said Pleader/Advocate or
Counsel may enter into any agreement, settlement or compromise whereby the suit/ appeal
proceedings is/are wholly or partly adjusted and in every such case the said
counsel/advocate/pleader shall record and communicate forthwith to the said officer the special
reasons for entering into the agreement, settlement or compromise.

I hereby agree to ratify all acts done by the aforesaid Shri/Smt
Dr. M. C. Sarma, Railway Advocate, Guwahati in pursuance of the authority.

IN WITNESS WHERE OF THOSE presents are duly executed for and on behalf of the
Union of India this _____ day of _____ 2006.

Sonu Chatterjee
FOR AND ON BEHALF OF UNION OF INDIA

प्रभु लाली क अधिकारी
Divisional Personnel Officer

प. सी. रेल, रंगिया
N. F. Railway, Rangiya

Accepted
Mu...
10/8/06.
DR. M. C. Sarma
Rly. Advocate.

- 7 MAR 2007

33-

गुवाहाटी न्यायपीठ
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH.

IN THE MATTER OF

O.A.120/2006

Shri Himadri Guha Neogi & Others ... Applicants

Versus

Union of India & Others ... Respondents

AND

IN THE MATTER OF

Written statement on behalf of respondents.

The answering respondents respectfully SHEWETH:

1. That they have gone through the copy of the application filed and have understood the contents thereof. Save and except the statements which have been specifically admitted hereinbelow or those which have been borne on records all other averments/allegations made in the application are hereby emphatically denied and the applicant is put to the strictest proof thereof.

2. That for the sake of brevity meticulous denial of each and every allegation/statement made in the application has been avoided. However, the answering respondents have confined their replies to those allegations/averments of the applicants which are found relevant for enabling the Hon'ble Tribunal to take a proper decision on the matter.

3. That the application suffers from non-joinder of necessary parties and is therefore not maintainable in law. Annexure A-3 to the O.A.(Page 20) contains names of 108 persons similarly situated and yet most of them have not been made party to the O.A. Similarly Annexure A-4 contains names of 18+6 persons none of whom has been made party to the O.A. On this ground of non-joinder the application is flawed in the eye of law.

4. That the application suffers from want of a valid cause of action. The applicants are well aware that their appointment on compassionate ground was provisional and while their claim for appointment in Group C post is on the records, their claim is subject to consideration of qualification, fitness and suitability and the overall service requirements of the administration and their training profile and skills acquired in course of service as Group D staff. As a general rule graduates are preferred for clerical

filed by
Mew
Dr. M. C. Janna

53
M.Com, Ph.D., LL.B.
Advocate, Gauhati High Court
Railway Advocate, Central Administrative Tribunal
Guwahati

jobs in the present context due to their potential for supervisory jobs in future and because they can be better moulded for greater responsibilities after imparting the required training in areas such as computers, human resource development and multi-disciplinary skills. It is therefore necessary that compassionate appointees who joined in Group D category have to wait their turn for vacancies to occur in categories where they fit in vis-a-vis their educational profile, skills and suitability.

In view of these considerations the applicants do not have a cause of action and therefore the application merits dismissal.

5. Parawise comments:

5.1. That as regards paragraph 4.1, the respondents have no remarks to offer as the matter relates to a decision by the Hon'ble Tribunal on the records of the case.

5.2. That as regards paragraph 4.2, the respondents beg to state that Annexure A-1 to the O.A. is not an appointment letter but is only an offer letter to the addresses and it was upto the respective candidates to exercise the choice of acceptance. The offer made was to render relief to the members of the family of the deceased staff and is proof of the earnest of the respondents to fulfil their sense of compassion.

5.3. That in regards to paragraph 4.3, respondents beg to state that Railway Board's letter dated 31.03.84 mentioned that actual appointment to Group C posts, when a vacancy arises at a later date, would be subject to the person concerned being considered suitable in all respects at the time of actual appointment.

5.4. That in regards to paragraph 4.4, respondents submit that the correct position has not been stated by the applicants. The applicants were considered for appointment in Group C service on compassionate ground as per their claimed academic qualifications. This did not mean that they were fit for any Group C post in the Railways. Candidates who had requisite qualification for appointment against technical categories like Electrical Fitter, Technical/GrIII have been appointed in Group C category where they were found fit for the posts in a need based manner. Basically, it was a question of suitable vacancies required to run the administration and if the persons awaiting appointment from Group D (on compassionate ground) were not fit for Group C jobs they had necessarily to wait.

5.5. That as regards paragraph 4.5, respondents beg to state that the letter dated 25/30-4-2003 issued

by the Divisional Railway Manager, Alipurduar Junction clarifies the position of promotees from Group D compassionate appointees to Group C jobs, interalia stating that "chances of locating suitable vacancies in Group 'C' are very limited". The respondents stand by the contents of the said communication as there is no controversy about the policy indicated therein.

5.6. That as regards paragraph 4.6, the respondents have no remarks to offer except to state that the statement submitted as Annexure A/3 is nothing but a periodical update of the waitlisted candidates for appointment in Group C.

5.7. That as regards paragraph 4.7, the respondents beg to state that the contention of the applicants is not correct. It is submitted that appointment of applicants on compassionate ground is made subject to their being found suitable for various kinds of jobs. This applies to both Group D as well to Group C categories. While suitability is the prime consideration, the principle of seniority based on the date of application or the date of acceptance or the date of expiry of the deceased as the case may be is also kept in mind to ensure equity and justice within a group listed on the basis of suitability. For example, if there are jobs in the clerical cadre, graduates would be preferred, especially if it is found that they can be trained and moulded for multi-disciplinary utilisation in the work of the administration. Within these candidates, commerce graduates would be preferred for clerical cadre of the Accounts department. In such a situation it is but natural that non-graduates of the waiting list in question would have to wait their turn for occurrence of suitable vacancies after the list of graduates is exhausted. It is humbly submitted here that implementation of such a policy justly and fairly implemented does not hurt anyone, while at the same time helping the administration to improve efficiency through better service to the customers.

5.8. That in regard to paragraph 4.8, the respondents beg to state that the statement of the applicants is based on a wrong perspective. It is always the intention of the administration to get the best out of the pool of talent available with them in course of recruitment to various posts. As has been indicated in paragraph 5.7 above, it is rational to select graduates for clerical cadre for reasons stated therein. The matter would have been different if suitable graduates were ignored, which is not what is stated by applicants in the O.A.

5.9. That with regards paragraph 4.9 respondents beg to state that there are different categories of posts in Group C railway service and technical/educational qualifications are different for different jobs. For example if a diploma holder in Civil/Electrical/Mechanical is available among the waitlisted candidates of Group D compassionate candidates, they would be offered job in ~~Class~~ Group C in preference to others who have no such qualification. Similarly graduates in commerce would be preferred for Accounts clerks for reasons stated in paragraph 5.7 above. The question of minimum qualification is not at all relevant under the circumstances.

5.10. That as regards paragraph 4.10, respondents beg to state that in order to streamline the administrative set up in the interest of economy, a policy has been set in motion whereby certain posts are filled up only on a need based manner. In certain cases, the decision about what vacancies are to be filled up and what allowed to lapse is taken at the highest level of the head of the department and finally cleared by the General Manager personally. It is thus that the General Manager's approval is required for filling up vacancies of office clerks as the same is a diminishing category replaced by a cadre of multi-disciplinary workers capable of doing multiple functions after proper training. It was in following this policy that the direction was issued through the letter referred to by the applicants in Annexure A-5 of the O.A.

In this connection it is also clarified that at the time of starting operation of the new Railway Division at Rangiyā recently, 46 clerks were temporarily drafted from Alipurduar Junction Division from which the new Division of Rangiyā was curved out. As per agreement with organised labour and as per directive of Hon'ble Central Administrative Tribunal, Calcutta in OA 593-597/05, these 46 clerks of Alipurduar Junction Division are to be repatriated to Alipurduar Division. It was therefore necessary to fill up these expected vacancies by issue of the directive referred to. It is here submitted that the selection of graduates for filling up these posts without any discrimination is not meant to hurt the prospects of any/else and was therefore perfectly in order as the purpose was to ~~serve~~ serve public interest by streamlining administration.

5.11. That in regards to paragraphs 4.11 and 4.12,

General Secretary

Divisional Personnel Officer
R.D. & T.S.Q. Rangiyā
N.E. Railway, Rangiyā

respondents beg to state that the allegation of the applicants that the decision of the respondents violates the fundamental rights of the applicants is wrong and based on a fundamental misconception and is therefore meant to mislead the Hon'ble Tribunal. It is clear that the applicants did not come to join the service through the normal course of recruitment but on compassionate consideration of charity to death in harness employees. In their case the normal rules of recruitment did not apply. They had volunteered for Group D posts on a choice given to them. Their future appointment in Group C posts is subject to their being found fit for posts for which vacancies arose from time to time.

In this connection it is submitted that the office work of the newly created Rangiya Division has been modernised through large-scale use of computers and other time-saving devices. Records are being streamlined so that information is available on the push of a button instead of going through bulky files etc. For this reason sufficient skill and aptitude is required for office works. The competent authority considered the cases of the applicants also in a dispassionate manner and found them unsuitable for office work based on their educational background. The decision of the respondents in this matter therefore cannot be called into question. Moreover, it is submitted that their names have been kept in the list of eligibility for suitable Group C posts as and when suitable vacancies arose. Therefore, the action taken by the respondents is fair and legal.

5.9. That in regard to paragraph 4.13 respondents beg to inform that out of 46 vacancies allowed to be filled up 23 (17 graduates and 6 medically declassified staff) were issued offer letters of appointment and out of these 13 graduates and 6 medically declassified staff have joined duty before 30.05.2006. This position is submitted in view of the unjust and untenable request of the applicants for a stay which has no justification in view of the position submitted above.

Under the circumstances, respondents beg to state the application under consideration has no cause of action and may therefore be dismissed with costs.

(6)

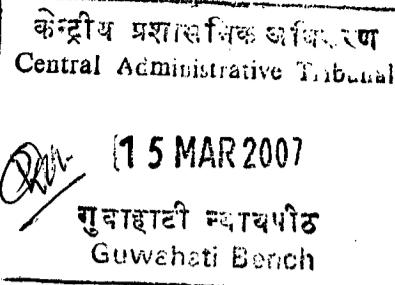
VERIFICATION.

I, Shri Sonam Chawdhry, son of Sir Parbat Chawdhry, aged about 55 years, at present working as DPO, N.F.Railway, Rangpura, do hereby solemnly affirm that the statements made in paragraphs 1 to 5 are true to the best of my knowledge and derived from records which I believe to be true and the rest are my humble submissions before the Hon'ble Tribunal.

And I sign this verification on this _____ day of _____, 2007.

Signature Sonam Chawdhry

Designation. DPO/Rangpura



Filed by:
The Petitioners
Through
Ganesh Prabhu
Advocate 14/3/08

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

O.A. 120/2006

Hemadri Guha Neogi & ORS
.....APPLICANTS.

vs.
Union of India & Ors.
.....RESPONDENTS.

ADDITIONAL STATEMENT OF FACTS BY THE APPLICANT.

I, Hemadri Guha Neogi aged about 34 years, son of Late M.N. Guha Neoqi c/o R.B. Das, Railway Quarter No. 120-B, BG Colony, New Bongaigaon, do hereby solemnly affirm and state as follows:-

1. That I am the applicant no.1 in O.A. No. 120/2006. The aforesaid Original Application was filed before this Hon'ble Tribunal for redressal of common grievances of 5 numbers of Group-D staff who were appointed in NF Railway on compassionate grounds. The case made out in the Original Application was that the applicants were initially enlisted for appointment in Group-C category on compassionate ground but were offered provisional appointment in Group-D due to lack of suitable vacancy in Group-C at the relevant point of time. As per the circular of Railway Board, if a candidate for appointment is found suitable for Group-C but accommodated in Group-D for want of vacancy in Group-C,

HSN

such a candidate will have preference for appointment against the vacancy in Group-C as and when such vacancy arises. In the present case, the Railway authorities prepared a waiting list of candidates in Rangia Division awaiting appointment in Group-C, (Annexure-A/3). However, from Annexure-A/3 waiting list, in a pick and choose manner candidates were appointed to Group-C in violation of serial order. Perusal of the documents show that the Railway authority only appointed graduate Group-D staff against those vacancies in Group-C for which minimum qualification is matriculation. By impugned Annexure-A/5, the Railway authorities were going to fill up yet another 46 vacancies in Group-C by graduate Group-D staff, who were waiting to be appointed in Group-C, even though for those vacancies the minimum qualification is matriculation. Being thus aggrieved OA No. 120/06 was filed for appropriate relief.

2. That the Hon'ble Tribunal on 30.5.06, issued notice to the respondents and in the interim directed that the filling up of 46 vacancies as per Annexure-A/5 if not already done, will be subject to the outcome of the Original Application. However, in course of deliberation before the Hon'ble Tribunal, questions were raised as to the basis and criteria for preparation of Annexure-A/3 wait listed candidates awaiting appointment in Group-C category in Rangia Division. The questions were also raised as to whether the list in question is in serial order and if yes then what is the basis for such a serial order. A question

MSW

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was also raised as to whether a serial order of wait listed candidates as shown in Annexure-A/3 list is to be scrupulously followed in making appointment to Group-C category and if yes then what are the guiding principles in such a case.

3. That during the pendency of the Original Application, the applicant could get the copy of the master circular of the Railway coupled with a relevant document which throws significant light on the questions which had arisen in course of deliberations before this Hon'ble Tribunal.

4. That in order to place on records the relevant materials and documents with regard to the facts in issue, the instant Additional Statement of Facts is being filed before the Hon'ble Tribunal.

5. That there are master circulars of the Government of India, Ministry of Railway, Railway Board, dealing with priorities to be observed in making appointments on compassionate ground. In this connection reference is made to the circular no. E(NG) II/84/RC-1/51 dated 19.9.1984 and circular no. E(NG) TTT/78/RC-1/1 dated 7.4.1983, which deal with the priorities to be observed in making appointment on compassionate grounds. The relevant portion from the aforesaid circulars taken from the compilation of Master Circulars on Reservation, Jobs, Recruitment for Physically

ACW

Handicapped Group 'C' & 'D' posts etc., is quoted herein below:-

PRIORITIES TO BE OBSERVED IN MAKING APPOINTMENT ON COMPASSIONATE GROUNDS.

a) The following should be the order of priority to be followed while making appointments on compassionate grounds:-

- i) Dependents of employees who die or are permanently crippled in the course of duty.
- ii) Dependents of employees who die in harness as a result of Railway or other accidents when off duty.
- iii) Dependents of employees who:-
 - a) die in service or are totally incapacitated while in service irrespective of the period of service left to reach the age of superannuation or of earning retirement benefits in full, or
 - b) are medically decategorised with less than 30 years of qualifying service for pensionary benefits/30 years of service for SC to PF.
- iv) dependents of employees who are medically decategorised with 30 years or more of qualifying

HBW

service for pensionary benefits/30 years of service for SC to PF. (NO.E(NG)II/84/RC-1/51 dated 19.9.1984).

b) For the proper enforcement of priorities, separate lists should be maintained in each office, for the categories indicated above, the date of priority being from the date of eligibility. All appointments should be made strictly in this order. Where, for any special reasons, it is felt necessary to depart from the priority list, the sanction of the next higher authority (Chief Personnel Officer for appointments to Group 'C' posts) must be obtained giving details for ignoring the priority and the list of persons being put back in priority list. Such cases should, however, be rare.

c) Where a candidate for compassionate appointment is eligible and is also adjudged suitable for a post of Group-C but for want of a vacancy in Group-C, he is offered appointment in Group-D, which he accepts; his case may be considered for in a Group-C post as soon as suitable vacancy arises therein. Such a candidate will have preference for appointment in a vacancy in Group-C occurring later, over a candidate in the same priority group, found suitable for such

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a post at any subsequent date under the same approving authority. In such cases, a specific record, with the approval of the competent authority should be kept to the effect that the candidate was selected for a Group-C post but appointed to a Group-D post for want of a vacancy in Group-C because the candidate needs employment immediately and that he will be considered for a vacancy in Group-C as early as possible when a vacancy arises therein subject to his being found medically fit for the post for which he is considered.

(No. E(NG)III/78/RC-1/1 dated 7.4.1983).

6. That perusal of the circulars dated 19.9.1984 and 7.4.1983 show that the order of priority is to be followed when making appointment on compassionate grounds. The dependents of employees who died or are permanently crippled in the course of duty are given the first priority in making appointment on compassionate grounds. The priority which is followed in making appointment on compassionate grounds is also adhered to, while preparing list of those Group-D staff who are awaiting appointment in Group-C vacancies in terms of the circulars of the Railway.

7. That the factum of preparation of the list of Group-D staff empanelled for Group-C on the basis of priority in

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terms of the circulars of the Railway is borne out from perusal of the list of Group-D staff of Rangia Division who were appointed on compassionate grounds. The aforesaid list was forwarded by the Divisional Railway Manager, Alipurduar to the Divisional Personal Officer N.F Railway, Rangia Division, vide letter dated 19.1.04. By the aforesaid letter dated 19.1.04 the Divisional Railway Manager furnished details of 43 docket cases of Group-C empanelled employees. The list of Group-D staff empanelled for Group-C which was forwarded by letter dated 19.1.04, shows that the same was prepared on priority basis in terms of the requirements of circulars in force. In the list, Group-D staff from serial no. 1 to 4 belongs to the first priority group being the dependents of employees who expired or were permanently crippled in the course of duty. Except the employees from serial no. 1 to 4, the rest of the Group-C empanelled employees being similarly situated in their case the date of the death of the Railway employees has been followed as a criterion for determination of seniority of Group-D staff empanelled for Group-C post.

Copy of the letter dated 19.1.04 of Divisional Railway Manager along with the list enclosed therewith is annexed herewith and marked as **ANNEXURE-A/6**.

8. That if the aforesaid list is treated to be correct then it is apparent that the applicants were superseded by the person junior to them while making appointments to the

PHN

Group-C post from the list of Group-D staff empanelled for Group-C.

That the statements made in the additional statement of facts in para 1, 2, 3, 4, 5, 6 and 8 are true to my knowledge and those made in para 7 being matter of records is true to my information derived therefrom, which I believe to be true and the rests are my humble submissions before this Hon'ble Tribunal.

And I sign this affidavit on the 14th day of March, 2007 at Guwahati.

Hemadri Guha Neog

Deponent

S. Behera,
Div. Personnel Officer
Northeast Frontier Railway
Alipurduar Junction.

PIN 736123

DOT | Phone : 255157 (O)
| STD : 03564.

কুন্দু কুমাৰ
মণি কুমাৰ আৰ্পকাৰী
দুৰ্বল গোৱা গোৱা
জলিপুৰদাৰ জে !
পিন : 736123
ডি.আ.টি. ট্রাম্প : 255157 (আৰ্পকাৰী)
ডি.আ.টি.ফো. : 03564



Date: 19-01-2004

D.O. No. WB/A/16/Gr.'C'/Pt.1/RNY

My Dear Narayanan,

Sub :- Finalization of Compassionate Ground appointment
Cases pertaining to Rangiya Division.

Ref :- Your D.O. No. E/180/RN/MSC.23, dated 30-12-03

- With reference to the letter mentioned above it is to inform you that at-present there are total 110 Gr.'C' [list enclosed] empanelled candidates belonging RNY Division. Out of which 12 candidates have been working provisionally against Gr.'D' post on this division and other 71 candidates working in RNY Division provisionally against Gr.'D' post.
- 43 Docket cases out of the above candidates have already been sent to you, the details of which is given here under:

 - 20 nos. of docket cases have already been sent with Sri S Sarkar, LWI/NBQ on 9-01-04. (who acknowledge on 6-1-04 & 9-1-04).
 - 22 nos. of docket cases have also been sent with Sri G.Das, Clerk/E under DPO/RNY.
 - 1 no. of docket case has already been sent by the bearer on 10-12-03 received by Sri P.Borah, Clerk in your office on 11-12-03.

- Remaining docket cases of Group 'C' empanelled will also be sent to you shortly. Besides above a list of other 3 pending cases (not yet empanelled) of compassionate ground appointment for Gr.C post have been handed over vide this office letter of even no. dated 9-1-04 to Sri S.Sarkar, LWI/NBQ. Their cases are pending for registration. A list of such cases has already been handed over to Sri S.Sarkar along with the detailed particulars.
- Secondly, a complete list of 34 nos. of empanelled Gr.D compassionate ground candidates of RNY Division along with their docket cases has been sent to DPO/RNY vide this office letter of even no. date 06-01-04 (received by Sri S.Sarkar, LWI/NBQ on 06-01-04).
- It is further informed that 10 candidates belonging to APDJ, are provisionally working in Group D posts in RNY Division.

With regards,

Sincerely yours,

(Signature)
19/1/04
(S. Behera)

Shri A. Narayanan
Div. Personnel Officer
N.F. Railway/Rangiya Jn.

Recd. S
09/01/04
19-1-04
Certified to be true copy
J. Mukherjee
Addressee

19-1-04
S. Behera

sent by Sr. DPO/APD to Sr. DPO/RNY
file no. WB/A/16/Gr C/PL.I/RNY
dated: 19-01-2004

+ 10 -

B.2

POSITION OF COMPASSIONATE GROUND GR.C CANDIDATES PERTAINING TO RNY DIVISION

Sl. No.	Name of the candidate	DOB	ED	Medium	Name of the employee	DOD	Rank	Officer provisionally in 'D' AD	Rank	Remarks	Send for citizenship training
1	Bijay Baru	01.10.81	HSLC	A/3	Sgt Lt. Kishore Baru, ex. Marine SSEANavy RNY	17.06.01	RNY				
2	Sukul Chakraborty	12.07.67	MP/HTI	A/3	Sgt Lt. P. Chakraborty, ex. ESM/SSC/Sig RNY	18.01.02	RNY		ENGG. Gateeman		
3	Surendra Singh	01.07.83	HSLC	A/3	Sgt Lt H Singh, ex. ELP/PLM/BNQ	12.02.02	RNY		ENGG. Gateeman		
4	Phitla Chettri	01.12.83	HSLC	A/1	Sgt Lt. G.P. Chettri, ex. Trackman SSEANVQLPT, SGT Lt. B. Mallick, ex. SSOGS	24.11.92	RNY				
5	Azbindra Mallick	05.04.74	HSLC		Sgt Lt. B. Mallick, ex. SSOGS	07.05.94	RNY				
6	Sudin Nath Prosad	08.05.70	B.Cat	B/1	Sgt Lt. C. Nath Prosad, ex. OM/BNP/BNLP	28.02.95	RNY		SS.1. Khaleesi		
7	Ejoy N. Das	20.08.79	HSLC		Sgt Lt. B. Das, ex. C/Filter/RPM	20.04.96	RNY		ENGG. Gateeman		
8	Chandip Thakura	01.02.77	EA		Sgt Lt. R. K. Thakura, ex. Hd. CC/ISSAN	17.07.96	RNY				
9	Kamal Chakraborty	07.01.62	EA	A/3	Sgt Lt. S. Chakraborty, ex. Carpenter/SSANVNBQ	01.01.95	RNY		TFC. Gateeman		
10	Uttam Kr. Ghosh	01.01.74	HSLC	A/3	Sgt Lt. M. M. Ghosh, ex. OM/BNP/BNQ	12.12.95	RNY				
11	Rajen Kr. Handique	07.08.75	EA	A/3	Sgt Lt. R. K. Handique, ex. PWD/SPUDMC	28.04.97	RNY		ENGG. Trackman	Trackman 11.8.95 SSEAWDMC	
12	Smt. Dipika Ghosh	03.03.59	MP	B/1	W/o Lt. D. Dipika Ghosh, ex. C. Man/ISSENGN	07.04.97	RNY		MECH. Khaleesi		
13	Smt. Phularenu Das	12.02.55	EA		W/o Lt. P. C. Das, ex. SPA/CWS/RPM	07.04.97	RNY				
14	Nipul Das	01.01.69	B.Com	A/3	Sgt Lt. N. Das, ex. OSML/RPM	27.04.97	RNY		TFC. Gateeman		
15	Rajesh Ch. Prosad	02.05.79	HSLC	A/3	Sgt Lt. U. S. Prosad, ex. CR/Cor/HPZ	03.05.97	RNY				
16	Mahinudin Ahmed	23.05.66	HS	A/3	Sgt Lt. H. Ali, ex. PWM/SSSE/PW/BNQ	25.05.97	RNY		TFC. Gateeman		
17	Rambal Biswas	03.02.76	HSLC		Sgt Lt. D. Biswas, ex. Dr/RPM	24.06.97	RNY				
18	Durgadhar Sonwal	25.11.75	EA	B/1	Sgt Lt. B. Sonwal, ex. OM/BNP/BNQ	02.08.97	RNY		ENGG. Trackman		
19	Biren Ch. Baru	15.12.78	HSLC	B/1	Sgt Lt. Baru, ex. B/Smith/CWS/BNQ	05.06.97	RNY		MECH. Khaleesi		
20	Bade Kameswar Rao	20.10.79	MP	A/3	Sgt Lt. B. R. Rao, Hd. TNC/BNQ	20.10.97	RNY		TFC. Gateeman		
21	Subrata Barai	01.03.69	HSLC	A/3	Sgt Lt. I. K. Barai, ex. AA/WAD/BNQ	26.12.97	RNY		ENGG. Gateeman		
22	Ramesh Prasad	10.01.77	HSLC	A/3	Sgt Lt. K. Prasad, ex. Kha/EFITL/BNQ	18.02.98	RNY		TFC. Gateeman		
23	Shyamal Ram	01.04.71	MA	A/3	Sgt Lt. Nirmal, ex. ELP/BNQ	24.02.98	RNY		ENGG. Gateeman		
24	Subodh Sarkar	15.03.68	HS	A/3	Sgt Lt. S. Sarkar, ex. C/Quarter, CTO/BNQ	05.04.98	RNY		ENGG. Gateeman		
25	Himadri Guha Neogi	29.02.72	HS	A/3	Sgt Lt. M. N. Guha Neogi, ex. U/AMEN/BNQ	18.08.98	RNY		ENGG. Gateeman		
26	Ashim Mallick	08.01.76	HSLC	A/3	Sgt Lt. A. C. Mallick, ex. Super/BNQ	05.01.99	RNY		TFC. Gateeman		

53	Debasish Dey	26.10.77	HSLC	A/3	S/o Lt. D.C.Dey, ex.Kha/H/SSE/C1C/BNGN	03.10.99	RNY	III	TFC	Gateman
54	Maloy Ghosh	07.10.81	HSLC	A/3	S/o Lt. N.N.Ghosh, ex.C/Man/SS/NSO	09.10.99	RNY	III	TFC	Gateman
55	Smt. Sumita Banerjee	28.01.82	HS	B/1	D/o Lt. A.C.Banerjee, ex.EM(P)Elect/RNY	28.01.00	RNY	III	ENGG	Gateman
56	Subip Mandal	29.01.82	HS	A/3	S/o Lt. B.P.Mandal, ex.Fitter/SSE/W/NBQ	25.01.00	RNY	III		
57	Gumala Babu Rao	01.07.75	HS	B/1	S/o Lt. G.Nagaraju, ex. SMaker SSE/BSS/NBQ	09.02.00	RNY	III	MECH	Khalas.
58	Rajib Chatterjee	09.02.81	HS	B/1	S/o Lt. R.Chatterjee, ex.Peon/ACOS/NBQ	09.02.00	RNY	III	S&T	Khalas.
59	Jayanta Chowdhury	08.03.76	HS	A/1	S/o Lt. P.R.Chowdhury, ex.CCS/SS/BPDU	11.02.00	RNY	III		
60	Ajoy Lama	01.02.79	MP	A/3	s/o Lt. M.B.Lama, ex.G/Man/SSE/W/NLP	26.04.00	RNY	III	ENGG	Gateman
61	Bhola Seal	24.04.82	HS	B/1	s/o Lt.Sachan Ch.Seal, ex.CF/CWS/CS/MLG	25.04.00	RNY	III	TFC	Porter
62	Vineent Goyari	01.01.78	SSC	A/3	S/o Lt. S.N.Goyari, ex.SS/R/PAN	13.05.00	RNY	III	ENGG	Gateman
63	Sandip Chaki	22.05.74	HS	A/3	S/o Lt. B.M.Chaki, ex.ELF/TUNBQ	03.05.00	RNY	III	TFC	Gateman
64	Hara Kanta Saikia	01.01.79	HS	A/3	S/o Late T.Saikia, ex.Gangman/SSE/W/RZS	17.06.00	RNY	III	ENGG	Gateman
65	Sujan Bhattacharya	02.11.77	HSLC	A/3	S/o Lt. N.Bhattacharya, ex.Mate/PW/IRJBT	28.06.00	RNY	III	TFC	Gateman
66	Ramesh Ram	01.04.75	HSLC	A/3	S/o Lt. Ranjan Ram, ex.P/Man/NBQ	06.07.00	RNY	III	TFC	Gateman
67	Sujay Lal Deb	05.05.69	HSLC	A/3	S/o Lt. A.L.Deb, ex.Driver/NBQ	11.03.00	RNY	III	TFC	Gateman
68	Jantu Majumder	12.02.71	HS	B/1	S/o Lt. I.C.Majumder, ex.Guard/NBQ	22.08.00	RNY	III	MECH	Khalas.
69	Phanidhar Daimary	03.12.78	HSLC	A/3	S/o Lt.Bharat Daimary, ex.Mason/CW/RNY	28.06.00	RNY	III	ENGG	Gateman
70	Miss Madhumita Singha Sarkar	21.03.80	MP		D/o Lt. MR.Singha Sarkar, ex.CTNC/CY/W/NBQ	20.09.00	RNY	III		
71	Mukul Kr.Sen	28.02.72	B.Sc		S/o Lt. N.C.Sen, ex.Tech/SSE/PW/NBQ	27.10.00	RNY	III		
72	Sanjib Kr.Saha	01.01.70	SF	A/3	S/o Lt. G.C.Saha, ex.PW/IR/EN/R/PAN	9.12.00	RNY	III	ENGG	Gateman
73	Lakshinder Prasad	29.05.70	HSLC	A/3	S/o Lt.Raju Ram, ex.C/Driver/Loco/NBQ	10.01.01	RNY	III	ENGG	Gateman
74	Santosh Mandal	01.03.81	MP	A/3	S/o Lt.J.Mandal, ex.P/Man/Tfd/NBQ	22.01.01	RNY	III	ENGG	Gateman
75	Raju Dey Sarkar	05.01.78	HS	B/1	S/o Lt. T.K.Dey Sarkar, ex.P/Man/SS/NBQ	24.01.01	RNY	III	S&T	Khalas.
76	Barajit Das	07.12.81	HSLC		S/o Lt. Kabinanda Das, ex.U/Na/ Elect/RNY	19.08.01	RNY	III		
77	Pankaj Deb	01.04.77	B.Con		S/o Late K.Deb, ex.Guard/SS/R/PAN	22.03.01	RNY	III		
78	Astarag Malakar	18.04.80	HS	B/1	S/o Lt. N.C.Malakar, ex.PTF/SS/CGCN	09.07.01	RNY	III	ENGG	Gateman

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27	B. T. Rao	15.02.70	A/2	A/3	S/o Lt. B. Nagashankar, ex-Sub CHIRPAN	19.04.91	RNY	III	TFC	Porter	
28	M. A. Farzad Shamsi	01.03.73	HSLC	A/3	S/o Lt. Gudar Nath, ex-Sub COY/MLG	27.07.91	RNY	III	TFC	Gateman	
29	Munni Kalita	01.03.60	HS	B/1	S/o Lt. R.R. Kalita, ex-Const/RPF/MLG	16.04.91	RNY	III	S&T	Khalasi	
30	Umesh Deka	30.12.68	HS	A/3	S/o Lt. Kumud Ch. Deka, ex-Trackman/PWV/DMC	10.06.91	RNY	III	ENGG	Gateman	
31	Utpal Talukder	11.03.73	HS	A/3	S/o Lt. A.C. Talukder, ex-ASI/RPF/PHO	11.07.91	RNY	III	TFC	Gateman	
32	Smt. Taruni Sakhi Banu	08.11.69	HS	B/1	W/o Lt. Bimal Ch. Saima, ex-ESI/SS/IRNY	01.01.98	RNY	III			
33	Subhash Choudhury	12.05.75	HSLC	B/1	S/o Lt. Sudarshan Choudhury, ex-Clerk/RCAN	25.01.98	RNY	III	MECH	Khalasi	
34	Asindam Guha	17.08.81	SF	B/1	S/o Lt. D.K. Guha, ex-SASMULG	15.05.98	RNY	III	MECH	Khalasi	
35	Priyati Chakraborty	28.03.00	MP	B/1	S/o Lt. N.C. Chakraborty, ex-DADNBQ	10.12.97	RNY	III	MECH	Khalasi	
36	Sambasish Rao	10.05.74	HS	B/1	S/o Lt. S. Appareo, ex-C/Filter/OMSRPAN	27.06.98	RNY	III	S&T	Khalasi	
37	Sadebi Gocia	01.03.73	HSLC	A/3	S/o Lt. Jitu Goila, ex-Nai/SSEN/IRNY	21.08.98	RNY	III	TFC	Gateman	
38	Hemanta Rai	31.08.76	HS	B/1	S/o Lt. A. Bahadur, ex-Nai/SSEN/IRNY	04.10.98	RNY	III	ELECT	Trackman	
39	Naresh Ch. Kalita	01.03.75	B.Sc.	A/3	S/o Lt. Duiga, ex-Gangman/SSE/Loco/RPAN	14.10.98	RNY	III	TFC	Gateman	ASH
40	Naresh Dey	18.02.79	HS	B/1	S/o Lt. G.P. Dey, ex-Hd.Clerk/DEW/MLG	27.10.98	RNY	III			
41	Shankar Das	01.11.79	HS	A/3	S/o Lt. Jitendra, ex-Hd.Gangman SSE/ISPE	02.11.98	RNY	III	ENGG	Gateman	
42	Abhijit Sengupta	20.01.74	HSLC	B/1	S/o Lt. D.K. Sengupta, ex-Esmi SSE/SIGACTC/BNGN	28.12.98	RNY	III	MECH	Khalasi	
43	Krishna Kanta Narzary	22.01.74	HS	A/3	S/o Lt. A.M. Narzary, ex-Hd.Const/RPF/BSGN	18.01.99	RNY	III	TFC	Gateman	
44	Satyakam Chhetri	21.02.81	SF	A/1	S/o Lt. Arjun K. Chhetri, ex-OS/DOy.CME/BSQ	27.02.99	RNY	III			
45	Nag Shanta Jha	05.08.78	HS	B/1	S/o Lt. Prem Ch. Jha, ex-P/Man/RPAN	09.03.99	RNY	III	S&T	Khalasi	
46	Vishnu Kumar	23.08.75	BA	B/1	S/o Lt. D.C. Mandal, ex-Driver/BSQ	18.04.99	RNY	III	S&T	Khalasi	
47	Santosh Kumar	01.08.80	HS	A/3	S/o Lt. A.Kalita, ex-Gangman/SSE/IRNY	27.04.99	RNY	III	TFC	Gateman	
48	Niranjan Kalita	01.08.80	HS	B/1	S/o Lt. S.Bahadur, ex-ELF/TElect/BSQ	26.05.99	RNY	III	MECH	Khalasi	
49	Sanjoy Gurung	01.05.76	B.Com	A/3	W/o Lt. C.K. Bharali, ex-TK/DOy.CME/BSQ	05.06.99	RNY	III	ELECT	Khalasi	
50	Smt. Meenakshi Bharali	29.12.60	HSLC	A/3	S/o Sri P.C. Saha, ex-Keyman/SSE/PW/BSQ	19.07.99	RNY	III	MECH	Khalasi	
51	Dipak K. Saha	05.01.74	HSLC	A/3	S/o Lt. J.C. Roy, ex-Gangman/PW/BSGN	17.08.99	RNY	III	MECH	Khalasi	
52	Akon Ch. Roy	28.07.81	HSLC	B/1	S/o Lt. Bhawal Ch. Roy, ex-Hd.TNC/ENGN	17.08.99	RNY	III	MECH	Khalasi	
53	Monisha Gorai	11.08.81	HS	B/1							
54											
55	Amar Dey	20.5.73	HS		Afer-S/o Lt. A. C. Dey - 7.9.98 B/o DDP/PLF/BSQ						

Star ONN ship
training

77	Uttam Kar	26.02.72	B.Corp	A3	Ex-Sgt Major, ex Driver Loco/NEC S/o Lt Shrikant Ahadury, ex C/R/CR/ST/BQ S/o Lt S.K.Kalita, ex Galemam/PW/VR/PAN S/o Lt Arabi Ali, ex Hd Const/RPF/NBO S/o P.C.Ghosh, ex CFC/CWS/NBO	06.09.01 27.07.90 24.02.01 18.10.01 14.12.01 27.02.00 25.07.01 28.08.01 28.08.01 25.11.01 08.10.01 02.02.02 15.03.02 04.07.00 22.03.88 28.09.01 23.11.01 24.03.02 24.06.02 04.05.98 11.04.99 26.08.02 19.06.02 31.05.02 30.10.02	RNY	II	TFC	Gateman
80	Ashis Ahadury	07.07.83	HSLC	A3	S/o Lt Shrikant Ahadury, ex C/R/CR/ST/BQ S/o Lt S.K.Kalita, ex Galemam/PW/VR/PAN S/o Lt Arabi Ali, ex Hd Const/RPF/NBO	24.02.01 18.10.01 14.12.01 27.02.00 25.07.01 28.08.01 28.08.01 25.11.01 08.10.01 02.02.02 15.03.02 04.07.00 22.03.88 28.09.01 23.11.01 24.03.02 24.06.02 04.05.98 11.04.99 26.08.02 19.06.02 31.05.02 30.10.02	RNY	II	ENGG	Trackman
81	Dharam Kr.Kalita	01.04.79	HSLC	A3	S/o Lt S.K.Kalita, ex Galemam/PW/VR/PAN S/o Lt Arabi Ali, ex Hd Const/RPF/NBO	24.02.01 18.10.01 14.12.01 27.02.00 25.07.01 28.08.01 28.08.01 25.11.01 08.10.01 02.02.02 15.03.02 04.07.00 22.03.88 28.09.01 23.11.01 24.03.02 24.06.02 04.05.98 11.04.99 26.08.02 19.06.02 31.05.02 30.10.02	RNY	II	ELECT	Khalasi
82	Md.Narul Haque Chowdhury	01.06.78	HSLC	B1	S/o Lt P.C.Ghosh, ex CFC/CWS/NBO	27.02.00	RNY	II	ELECT	Khalasi
83	Bikash Kr Ghosh	23.01.72	MP	A3	S/o Lt N.Pandey, ex ex Hd Const/RPF/NBO	25.07.01	RNY	II	TFC	Gateman
84	Uttam Kr.Pandey	24.01.83	HSLC	A3	S/o Lt B.K.Nath, ex Trackman/ SSEW/BNG	28.08.01	RNY	II	ENGG	Gateman
85	Rupak Nath	25.01.83	HS	A3	S/o Lt N.Baishya, ex Driver/RPF/NBO	28.08.01	RNY	II	ENGG	Gateman
86	Kama Baishya	01.06.82	EA	A3	S/o Lt D.M.Muchuri, ex Driver/PW/NLP	28.08.01	RNY	II	ENGG	Gateman
87	Lakheswar Muchuri	11.04.77	EA	B1	W/o Lt H.K.Das, ex Clerk/Elect/R/PAN	25.11.01	RNY	II	ELECT	Khalasi
88	Smt. Dipi Das	01.04.74	EA	A3	S/o Lt S.C.Boro, ex GM/Engg/R/PAN	08.10.01	RNY	II	TFC	Gateman
89	Enjoy Bora	06.11.82	HSLC	A3	S/o Lt A.K.Sattacherjee, ex Driver/Loco/NBO	02.02.02	RNY	II	MECH	Khalasi
90	Abode Bhattacharjee	14.05.78	HSLC	B1	S/o Lt A.K.Gcon, ex TTE/R/PAN	15.03.02	RNY	II	ELECT	Gateman
91	Amit Goon	13.10.80	HSLC	A3	S/o Lt C.R.Borah, ex Driver/CSE/NLP	04.07.00	RNY	II	ELECT	Gateman
92	Chitteswar Borah	01.02.81	HSLC	A3	S/o Lt D.Talukder, ex Driver/FF/RNY	22.03.88	RNY	II	TFC	Gateman
93	Apurba Talukder	01.05.79	EA	A3	S/o Lt L.Hojan, ex Tech/CWS/R/PAN	28.09.01	RNY	II	TFC	Gateman
94	Rajesh Thakur	07.12.72	HS	A3	W/o Lt Biswanath Mistri, ex Supdt/AEN/NLP	23.11.01	RNY	II	ENGG	Gateman
95	Smt.Sanjay Kumar Lata	24.01.75	EA	B1	S/o Lt S.Das, ex P/Mar/TFC/BIZ	24.03.02	RNY	II	ENGG	Gateman
96	Ratul das	01.06.73	B.Sc	A3	S/o Lt J. Boro, ex Driver/Loco/NBO	24.06.02	RNY	II	ENGG	Gateman
97	Atul Ch.Boro	03.11.73	BA	A3	S/o Lt D.C.Rava, ex GC/BRPL	04.05.98	RNY	II	MECH	Khalasi
98	Smt.Nirmala Prava Rana	01.03.68	HSLC	A3	S/o Lt D.K.Lama, ex Driver/Loco/R/PAN	11.04.99	RNY	II	ELECT	Khalasi
99	Rajesh Lama	10.07.82	HSLC	A3	S/o Lt D.N.Mandal, NCW/CMV/DS/TE/BNSN	26.08.02	RNY	II	ENGG	Gateman
100	Pratap Mandal	29.01.80	HSLC	A3	W/o Lt G.Deka, ex GM/Engg/R/PAN	19.06.02	RNY	II	ELECT	Gateman
101	Kalpana Deka	31.12.76	HSLC	A3	S/o Lt Sunil Kr.Adhikary, ex Sr.Clerk/SEN/Way/DMC	31.05.02	RNY	II	ELECT	Gateman
102	Debabrata Adhikary	20.10.81	HS	A3	S/o Lt Biva roy, ex Hd.Clerk DOOS/NBO	30.10.02	RNY	II	ELECT	Gateman
103	Sushanta Roy	01.02.73	Dip. In Civl Engg.	A3	S/o Lt Biva roy, ex Hd.Clerk DOOS/NBO	30.10.02	RNY	II	ELECT	Gateman

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104	Smt. Sushila Brahme	21.02.66	HS/IC	A1	W/o Lt. S.N. Brahma ex Guard/PINB2	07.11.02	RNT	II
105	Smt. Jayashree Mukherjee	03.12.53	HS	A1	W/o Lt. Gautam Mukherjee, ex Sr. Clerk/SSEN/JGL/PT	13.11.02	RNT	II
106	Miss Jitu Kumar Gogoi	31.10.73	HS	A1	Sl/Lt. Padmavati Gogoi	12.08.02	RNT	II
107	Khurshed Hazarika	31.12.83	HS/IC	A1	Sl/Lt. Rameshwar Hazarika	27.08.02	RNT	II
108	Smt. Durga Devi	13.11.53	SF	A1	W/o Lt. Gharashyam, ex Driver/SEM/WRPN	25.11.02	RNT	II
109	Md. Mukbel Ali	07.12.79	HS	A1	Sl/Lt. Rafique Ali, ex Trackman/BGRNY	26.08.02	RNT	II
110	Birendra Kr. Misra	03.12.64	MP	C1	Sl/Lt. R.C. Misra, ex Driver/SEM/WRPN	27.08.02	RNT	II

D post

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NOTICE

Dated 14.3.07

From: J. Purbayashtha,
Advocate, C.A.T.

To: M.C. Sarma,
Rly. Counsel, C.A.T.

Case: O.A. No. 120/2007
(Hemadri Guha Neog & Ors
-vs-
Union of India & Ors).

Sir,
Please find enclosed herewith a copy
of additional statement filed by the
applicants arising in the aforesaid
application.

Please acknowledge the receipt
of the same herewith.
Thanking you.

Sincerely yours
J. Purbayashtha
14/3/07
Advocate

Received by:

M.C. Sarma,
Rly. Counsel, C.A.T.

That the Rly. Counsel in this O.A. is
not present before this Hon'ble Tribunal
today, therefore, copy of the additional
statement filed by the applicants could
not be served upon him. As and when
available, copy will be served upon to him.

J. Purbayashtha
14/3/07

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

30.3.2007

गुवाहाटी बैचनी
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH.

O.A. No.120/2006

Hemadri Guha Neogi & Ors.

.....APPLICANTS.

Vs.

Union of India & Ors.

.....RESPONDENTS.

SECOND ADDITIONAL STATEMENT OF FACTS BY THE
APPLICANTS.

I, Hemadri Guha Neogi aged about 34 years, son of Late M.N. Guha Neogi, C/O R.B.Das, Railway Quarter No.120-B, BG Colony, New Bongaigaon, do hereby solemnly affirm and state as follows:-

1. That I am the applicant No.1 in the O.A.No.120/2006. On 14.3.07, the applicants had filed the additional statement of facts in the pending original application narrating the developments that had taken place during the pendency of the present application. However, after the filing of the additional statement of facts by the applicants on 14.3.07, there were certain other important developments which have come to the notice of the applicants. In the facts and circumstances of the case, these developments are required to be brought on record for the proper and effective adjudication of the issues involved in the present application. Hence,

*Filed by:-
The Applicants
Through:-
Gajendra Pathay or his
Advocate
30.3.07.*

H.G.N.

for bringing these new developments on record, the second additional statement of facts is being filed by the applicants. The Hon'ble Tribunal may be pleased to grant leave to the applicants to file the second additional statement of facts in the present original application.

2. That the office of the Divisional Railway Manager(P), Ranqiya vide office order No.T/254/RM(E) Pt-I(D to C)/Selection dated 19.10.06 filled up the 46 clerical vacancies in all departments including accounts department by the wait listed compassionate ground candidates awaiting appointment in Group-C. Out of 46 at least 16 appointments were made in violation of the seniority principle. The applicant No.1 was also covered by the office order dated 19.10.06 and from Group-D he was appointed in a vacancy of clerk in Group-C.

Copy of the office order dated 19.10.06 is annexed herewith and marked as ANNEXUREA/7.

3. That after the appointment of applicant No.1 to Group-C post by the office order dated 19.10.06, his personal grievance has been satisfied. However, since the applicant belongs to the group of original five applicants who had filed the present original application, the applicant on behalf of the remaining applicants is filing the present additional statement of facts bringing these new developments on record.

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4. That the Railway authorities had prepared a waiting list of candidates awaiting appointment in Group-C (Annexure-A/3). The aforesaid Annexure-A/3 waiting list was made from those Group-C candidates who were appointed to Group-D on compassionate ground, even though at the time of their appointment on compassionate ground, they were eligible for appointment in Group-C, but due to non-availability of vacancy in GROUP-C they were given appointment in Group-D.

5. That in the facts and circumstances of the case, it is necessary to mention that those candidates including the present applicants who were appointed on compassionate ground in Group-D had in fact cleared the requisite test for appointment in Group-C. Since at the relevant point of time, vacancies in Group-C were not available, therefore, these candidates including the present applicants were appointed in Group-D. Hence discrimination thereafter between graduate and non-graduate eligible Group-D staff for adjustment in Group-C is without any basis.

6. That by the office order dated 19.10.06, amongst the names of Group-D employees awaiting appointment to Group-C, there were 16 numbers of Group-D employees who were appointed in violation of the seniority principle against the 46 clerical vacancies from the waiting list of Group-D employees. The details of 16 numbers of Group-D employees who were appointed in

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Group-C in violation of the principle of seniority are given herein below:-

1.Nag Sankar Jha- Accounts Clerk, Accounts Department, Rangiya Division.

2.Vishnu Kumar- Offered appointment as Enquiry Cum Reservation Clerk but not yet turned up.

3.Sanjay Gurung- recommended for the post of stenographer pending General Manager's kind approval.

4.Miss Sumita Barman- Junior Clerk/Establishment, Rangiya Division.

5.Rajib Chatterjee- Junior Clerk/Establishment, Rangiya Division.

6.Pankaj Deb- Recommended for the post of stenographer pending General Manager's kind approval.

7.Uttam Kar- Junior Clerk/Establishment, Rangiya Division.

8.Ashis Baishya- Accounts Clerk, Accounts Department, Rangiya Division.

9.Karna Baishya- Junior Clerk/Establishment, Rangiya Division.

10.Lakheswar Muchahary- Recommended for the post of stenographer pending General Manager's kind approval.

11.Smti Dipti Das- Junior Clerk/Establishment, Rangiya Division.

12.Apurba Talukdar- Junior Clerk/Establishment, Rangiya Division.

13.Sanjay Kumari Lohar- Junior Clerk/Establishment, Rangiya Division.

14.Atul Chandra Bora- Accounts Clerk, Accounts Department, Rangiya Division.

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15. Dipajit Das- Accounts Clerk, Accounts Department, Rangiya Division.

16. Mridul Choudhury- Recommended for the post of stenographer pending General Manager's kind approval.

7. That the Hon'ble Tribunal on 30.5.06 issued notice to the respondents and in the interim directed that the filling up of 46 vacancies as per Annexure-A/b if not already done, will be subject to the outcome of the original application. Hence, in view of the order made by the Hon'ble Tribunal in its order dated 30.5.06, the adjustment of above names of 16 numbers of Group-D employees to Group-C is not legally sustainable and the same is liable to be quashed and set aside.

8. That the statements made in the additional statement of facts in para 1,3,4,5,6 and 7 are true to my knowledge and those made in para 2 being matter of records is true to my information derived therefrom, which I believe to be true and the rests are my humble submissions before this Hon'ble Tribunal.

And I sign this affidavit on the 30th day of July, 2007 at Guwahati.

Himadri Guha Neogi
DEPONENT.

Office Of The
Divisional Railway manager(Personnel)
Ranjiya

ANNEXURE - A/7

Office Order NO: E 254 RN(E) Pt.I (D to C) /Selection dated 19.10.2006

In terms of GM (P)MLG's L/No: E/283/218(HQ)-(C) Pt.II dated 15.02.06, read with the directives in letter No. E 283/218(HQ)-(C) Pt.II dated 22.03.06., 46 (forty six) clerical vacancies in all department including accounts department, are filled up by the persons from Graduate Compassionate ground candidates found suitable for Gr.C post, Gr.D staff selected for clerks against 33 1/3% & 16 2/3 % quota & Medically decategorised staff found suitable for the post of clerks as under :-

Name of the deptt.	Total nos. of APDJ staff working in this division	Total nos. of staff already posted against the persons of APDJ divn.	Name of the persons/staff already posted	Name of the persons/staff now posted (Empanelled for promotion as clerk in scale Rs. 3050-4590/- against 33.1/3 rd % , 16.2/3 rd % quotas & Medically decategorised found suitable for clerk)	Remarks		
1	2	3	4	5	6	7	8
Personnel	12	12	Name	Design	Name	Design	
			(i) Miss Jantima Das	Jr.Clerk/E	i) Md. Abdul Salam	Peon	16 2/3% Quota
			(ii) Chandra Sekhar Das	Jr.Clerk/E	ii) Pradip Kr. Das (SC)	Safaiwala	33.1/3rd%-Relaxed standard
			✓) iii) Uttam Kr.	Jr.Clerk/E	iii) Sapan Sutradhar (SC)	Safaiwala	33.1/3rd%-Relaxed standard
			✓) iv) Apurba Talukdar	Jr.Clerk/E			
			✓) v) Karna Baishya	Jr.Clerk/E			
			✓) vi) Miss Sunita Barman	Jr.Clerk/E			
			✓) vii) Dipti Das	Jr.Clerk/E			
			✓) viii) Miss Sanjay Lohar	Jr.Clerk/E			
			✓) ix) Rajib Chatterjee	Jr.Clerk/E			
Security	3	3	Nil	Jr.Clerk/E	i) Uttam Kr. Saha	Cons/RPF/RNY	Med-decategorised
				Jr.Clerk/E	ii) Bijan Sen Sarma	Hd. Const/	Med-decategorised

10/10/06

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true copy of
Original
Lobsawji
Advocate
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				Jr.Clerk/E	Him Bandhu Rani Basumatary	Const/RPF/ER Coy/MLG	Med-decategorised
Engineering	9	9	Nil	Nil	i) Bhubenswar Deka ii) Golab Kalita iii) Nitai lal Sarkar iv) Himadri Guha Neogi v) Prabitra Das vi) Narayan Ch. Das vii) Harmahan Kalita viii) Badan ChBaruah ix) Rajen Kalita	T/Man/RNY T/Man/GLPT Khal/Hel/RNY G/Man/SBE UPG/T/Man UPG/T/Man/RNY UPG/T/Man/RNY UPG/T/Man/RNY UPG/T/Man/RNY	16 2/3 % 16 2/3 % 16 2/3 % 16 2/3 % 16 2/3 % 33 1/3 % 33 1/3 % 33 1/3 % 33 1/3 %
Operating	2	2	Nil	Nil	i) Umesh Ch. Baishya (SC) ii) Smt. Range bala peon Ratha (ST)	Peon	33 1/3 % Relaxed standard 33 1/3 % Relaxed standard
Commercial	7	7	i) Amber Chakraborty ii) Bhabasnikar Dey iii) Dhan Kr. Das iv) Mahendra Nath Sarma v) Jeremiah Mochary vi) Ramdas Mandal	Jr.Clerk	i) Gabinda Ch. Boro	R/Sorter	33 1/3 %
Accounts	13	13	i) Atul Ch. Boro ii) Depajit Das iii) Nag Sankar Jha iv) Asish Bhadury	ACL	i) Binoy Dey ii) Mridul Ch. Deka iii) Dipak Kr. Barman iv) Kalipada Roy v) M. Thampa Singh	Gds Guard/NBQ DAD/NBQ DAD/NBQ LP/Goods Com No. 60053/6th BN/Delhi-35	Med-decategorised -do- -do- -do- -do- -do-
					vi) Bhupen Patwari vii) Birendra Nath Sarma viii) Binjamin Bhusan Brahma ix) Rei Kumar Singh	TCM/Gr.I/Tele/CG SASM/KDKN ASMRNGI ALP Loco/NBQ	4500 - 700/- 3050 - 455/- 5000 - 950/- 6500 - 700/- 5500 - 900/- 5500 - 900/- 3050 - 455/- 3050 - 455/-
Total	46	46					

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NOTICE

Dated 30.7.07

From:-

Lobsang Tenzin
Advocate, CAT,
Guwahati.

To:- Railway S.C.

CAT, Guwahati Bench.

Re: re:- O.A. No. 120/2006

(Hemadri Guha Neogikar

vs
The Union of India (P.A.S.).

Sir,

Please find enclosed herewith
a copy of the second additional
statement of facts which is being
filed before this Hon'ble Tribunal
and arising in the above-mentioned
original application.

Kindly acknowledge the receipt
of the same. Thereof
Thanking you.

Yours sincerely

I hereby undertake to serve
the copy of the 2nd
additional statement of facts; Lobsang Tenzin
Advocate.

Received by

Rly. S.C., (AT)
Guwahati